

INFORMATION OF FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA UNDER SECTION 4(1) OF THE RIGHT TO INFORMATION ACT, 2005

(i) Section 4(1)(b(i) Particulars of Organisation, Functions and Duties

A. Particulars of Organisation -

The Food Safety and Standards Act, 2006 was enacted in 2006 in order to consolidate all the laws relating to food and to establish the Food Safety and Standards Authority of India (FSSAI), for laying down science-based standards for articles of food and for regulating their manufacture, storage, distribution, sale and import, for ensuring availability of safe and wholesome food for human consumption in the Country. Act enabled establishment of a single statutory body for food laws, standards setting and enforcement thus avoiding any confusion in the minds of consumers, manufacturers, traders and others due to multiplicity of food laws prevailing earlier.

Food Authority

The Food Authority was established in 2008 under Section 4 of Food Safety and Standards Act, 2006 vide notification no. S.O.2165 (E) dated 5th September, 2008. As provided in Section 4, it is a body corporate having perpetual succession and a common seal with power to acquire, hold and dispose of property, both movable and immovable, and to contract and shall, by the said name, sue or be sued. Section 4 further mandates that the head office of Food Authority shall be at Delhi. However, Food Authority may establish its offices at any other place in India.

The Composition of Food Authority is prescribed in Section 5 of the FSS Act. It provides that the Food Authority shall consist of a Chairperson and the following twenty two members out of which one - third shall be women, namely:-

(a) Seven members, not below the rank of a Joint Secretary to the Government of India, to be appointed by the Central Government, to respectively represent the Ministries or Departments of the Central Government, dealing with-

- (i) Agriculture,
- (ii) Commerce,
- (iii) Consumer Affairs,
- (iv) Food Processing,
- (v) Health,
- (vi) Legislative Affairs,

(vii) Small Scale Industries, who shall be Members ex officio.

(b) two representatives from the food industry of which one shall be from small scale industries;

(c) two representatives from consumer organizations;

(d) three eminent food technologists or scientists;

(e) five members to be appointed every three years, on rotation, one each in seriatim from the Zones as specified in the First Schedule to represent the States and the Union territories;

(f) two persons to represent farmers' organizations;

(g) one person to represent retailers' organizations.

Section 5 also prescribes the norms for selection and appointment of its Chairperson and other Members.

The Chief Executive Officer (CEO) is the legal representative and Member Secretary of the Food Authority.

The Ministry of Health and Family Welfare, Government of India, is the administrative Ministry of Food Safety and Standards Authority of India (FSSAI). The Chairperson and Chief Executive Officer of FSSAI are appointed by the Central Government.

Composition of present members of the Food Authority is available at <https://fssai.gov.in/cms/food-authority.php>

Central Advisory Committee

Section 11 of the FSS Act provides for establishment of the Central Advisory Committee (CAC) by the Food Authority by notification and also provides for its composition. CEO, FSSAI is *ex officio* Chairperson of CAC. Section 12 delineates its functions. The primary mandate of the Committee is to ensure close co-operation and co-ordination among the Food Authority, the State enforcement agencies and the organizations operating in the field of food. It is also mandated to advise the Authority on performance of its duties under the Section and in particular drawing up of a proposal for the Food Authority's work programme, its prioritization, identification of potential risks, pooling of knowledge and such other functions as may be specified by regulations. The composition of members of Central Advisory Committee is available at <https://fssai.gov.in/cms/centraladvisorycommittee.php>.

Scientific Panels

Section 13 of the Food Safety and Standards Act, 2006 provides for establishment of subject specific Scientific Panels which shall consist of independent scientific experts to act as the risk assessment bodies and give their considered scientific opinion. The Scientific Panels choose a Chairperson from amongst its members. At present there are 21 subject specific Scientific Panels. The Scientific Panel invites relevant industry and consumer organisations in its deliberations.

The list of 21 subject specific Scientific Panels is as under-

- Functional foods, Nutraceuticals, Dietetic Products and Other Similar Products.
- Method of Sampling and Analysis.
- Food additives, Flavourings, Processing Aids and Materials in Contact with Food.
- Contaminants in Food Chain.
- Biological Hazards.
- Pesticide Residues.
- Labelling and Claims/Advertisements.
- Genetically Modified Organisms and Foods.
- Fish and Fisheries Products.
- Nutrition and Fortification.
- Sweets, Confectionery, Sweeteners, Sugar & Honey.
- Water (including flavoured water) & Beverages (non-alcoholic).
- Oils & Fats.
- Milk and Milk Products.
- Meat and Meat Products, including Poultry.
- Cereals, Pulses & Legume and their Products (Including Bakery).
- Fruits & Vegetables and their Products (Including Dried Fruits and Nuts).
- Antibiotic Residues.
- Spices and Culinary Herbs.
- Packaging.
- Alcoholic Beverages.

Scientific Committee

Section 14 of the Food Safety and Standards Act, 2006 provides for the constitution of a Scientific Committee comprising the Chairpersons of the Scientific Panels and six independent scientific experts not belonging to or affiliated to any of the Scientific Panels. The Committee is responsible for providing scientific opinions to the Food Authority, general co-ordination necessary to ensure consistency of the scientific opinion and in particular with regard to the adoption of working procedures and harmonisation of working methods of the Scientific Panels. The Scientific Committee is also mandated to provide opinions on multi-sectoral issues falling within the competence of more than one Scientific Panels and on issues which do not fall within the competence of any of the Scientific Panels. Wherever necessary it sets up working groups. The Scientific Committee chooses a Chairperson from amongst its members.

Composition of the Scientific Committee and Scientific Panels is available at <https://fssai.gov.in/cms/committees-panels-and-groupsphp>

Location-

As per provisions of Food Safety and Standards Act, 2006, the Headquarter of the Food Authority is located at New Delhi, whereas Regional Offices and Laboratories are located at following places:

1. Regional Offices:
 - (i) Northern Region -Ghaziabad
 - (ii) Western Region-Mumbai
 - (iii) Southern Region-Chennai
 - (iv) Eastern Region-Kolkata

2. Branch/Port Offices
 - (i) Kochi
 - (ii) Visakhapatnam
 - (iii) Hyderabad
 - (iv) Bangaluru
 - (v) Ahmedabad
 - (vi) Tuticorin
 - (vii) Krishnapatnam
 - (viii) Mundra
 - (ix) Kandla
 - (x) Guwahati
 - (xi) Mumbai JNPT Port

(xii) Mangaluru

3. Laboratories

- (i) National Food Laboratory , Delhi-NCR –Indirapuram, Ghaziabad; Extension Sonauli
- (ii) National Food Laboratory, Kolkata; Extension Raxual
- (iii) National Food Laboratory, JNPT Mumbai

State Food Safety Commissioners and other Authorities-

The Act also provides for Food Safety Commissioner for each State/UT and enforcement personnel such as Designated Officers, Food Safety Officers under him. Machinery for adjudication includes Adjudicating Authorities and Appellate Tribunals. The States/UTs are responsible for creation and filling up of necessary posts required for effective implementation of the Act in the respective State/UT. Particulars of Commissioners of States/UTs are available at <https://www.fssai.gov.in/cms/commissioners-of-food-safety.php>

Tenure of Members-

As specified in Section 7 of the Food Safety and Standards Act, 2006, as amended vide Food Safety and Standards (Amendment) Act, 2008, the Chairperson and the Members, other than ex officio Members, shall hold office for a term of three years from the date on which they enter upon their offices and shall be eligible for re-appointment for a further period of three years:

Provided that the Chairperson shall not hold office as such after he has attained the age of sixty-five years.

Salary and allowances of Chairperson and Members of Food Authority-

Salary and Allowances of the Chairperson and Members of the Food Authority are governed by the Food Safety and Standards Authority of India (Salaries, Allowances and other Conditions of Service of Chairperson and Members) Rules, 2008 . In respect of Members, these Regulations are to be read with Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Amendment Regulations, 2016, which provides that the Members of the Food Authority, other than ex-officio members, shall be paid a sitting fee of rupees four thousand for each day or part thereof for attending each meeting and the reimbursement of actual travel and subsistence expenses'. Ex-officio members ,being serving officers, do not get any remuneration/sitting fee.

Appointment and removal of Members-

As specified in sub-section 4 of Section 5 of the Food Safety and Standards Act, 2006 as amended vide Food Safety and Standards (Amendment) Act, 2008, appointment of Chairperson and the Members, other than *ex officio* Members, is made by the Central Government on the recommendations of the Selection Committee .

Section 5, Sub Section 5 provides that Chairperson of the Food Authority shall not hold any other office.

Section 6 specifies the composition of the Selection Committee for the purpose of selection of Chairperson and the Members , other than *ex-officio* Members of the Food Authority . The Committee is headed by the Cabinet Secretary.

Removal of the Chairperson and Members of the Food Authority is governed by Section 7 Sub-section 4 and Section 8 of the Food Safety and Standards Act, 2006

Chronology regarding implementation of FSS Act.

- A chronology of events regarding implementation of Food Safety and Standards Act, 2006 is given below:
- President assent received on 23.08.2006.
- Notified in the Gazette of India on 24.08.2006 .
- The work allocation by Cabinet Secretariat notified vide S.O. 1568(E) dated 17.09.2007 to allocate work relating to Food Safety and Standards (FSS) Act, 2006 to the Ministry of Health and Family Welfare.
- The Ministry of Health and Family Welfare issued notification on 15.10.2007 invoking Sections 4 to 10, 87-88, 91 and 101 relating to establishment of Food Authority, selection of Chairpersons and Members of the authority, functions of Chief Executive Officer, powers of Central Government to make rules and powers to remove difficulties.
- Section 90 relating to transfer of existing employees of central government agencies governing various food related Act/Orders to Food Authority, invoked vide gazette notification dated 28.08.2008
- Food Safety and Standards Authority of India (FSSAI) established under Section 4 of the Act vide notification dated 5th September, 2008.
- Various Sections (16-18, 81-86,92 and 93) were invoked on 18.11.2008 and other Sections (11-15) relating to Central Advisory Committee , Scientific Committee, Scientific Panel etc. were invoked vide notification dated 09.06.2009.
- 29.06.2009 – Section 99 notified.

- 31.07.2009-Section 36-47 notified.
- 29.07.2010-all remaining Sections notified except Section 22.
- 05.05.2011-Food Safety and Standards Rules, 2010 notified.
- 05.08.2011 - 6 Principal Food Safety and Standards Regulations notified
- 2011-2022-16 more Principal Regulations and several amendment regulations notified .
- 2.11.2021- Section 22 relating to Genetically modified food notified.

Thus all Sections of FSS Act stand notified by the Government. .

(Note- The Food Authority while drawing up the 6 regulations in 2011 tried to integrate erstwhile Acts, Rules, Orders , in line with the mandate of the Food Safety and Standards Act. The Authority did not introduce new standards at this stage since it required detailed risk assessment, examination of risk management options consideration by the Scientific panels/Committee and final approval by the Food Authority and the Central Government).

B. Duties and functions of the Food Authority :

The duties and functions of the Food Authority are prescribed under Section 16 of the Act as under:-

- (1) It shall be the duty of the Food Authority to regulate and monitor the manufacture, processing, distribution, sale and import of food so as to ensure safe and wholesome food.
- (2) Without prejudice to the provisions of sub - section (1), the Food Authority may by regulations specify -
 - (a) the standards and guidelines in relation to articles of food and specifying an appropriate system for enforcing various standards notified under this Act;
 - (b) the limits for use of food additives, crop contaminants, pesticide residues, residues of veterinary drugs, heavy metals, processing aids, myco-toxins, antibiotics and pharmacological active substances and irradiation of food;
 - (c) the mechanisms and guidelines for accreditation of certification bodies engaged in certification of food safety management systems for food businesses;

- (d) the procedure and the enforcement of quality control in relation to any article of food imported into India;
 - (e) the procedure and guidelines for accreditation of laboratories and notification of the accredited laboratories;
 - (f) the method of sampling, analysis and exchange of information among enforcement authorities;
 - (g) conduct survey of enforcement and administration of this Act in the country;
 - (h) food labeling standards including claims on health, nutrition, special dietary uses and food category systems for foods; and
 - (i) the manner in which and the procedure subject to which risk analysis, risk assessment, risk communication and risk management shall be undertaken.
- (3) The Food Authority shall also:-
- (a) provide scientific advice and technical support to the Central Government and the State Governments in matter of framing the policy and rules in areas which have a direct or indirect bearing on food safety and nutrition;
 - (b) search, collect, collate, analyse and summarise relevant scientific and technical data particularly relating to –
 - (i) food consumption and the exposure of individuals to risks related to the consumption of food;
 - (ii) incidence and prevalence of biological risk;
 - (iii) contaminants in food;
 - (iv) residues of various contaminants;
 - (v) identification of emerging risks; and
 - (vi) introduction of rapid alert system;
 - (c) promote, co-ordinate and issue guidelines for the development of risk assessment methodologies and monitor and conduct and forward messages on the health and nutritional risks of food to the Central Government, State Governments and Commissioners of Food Safety;
 - (d) provide scientific and technical advice and assistance to the Central Government and the State Governments in implementation of crisis management procedures with regard to food safety and to draw up a general plan for crisis management and work in close co-operation with the crisis unit set up by the Central Government in this regard;

- (e) establish a system of network of organizations with the aim to facilitate a scientific co-operation framework by the co-ordination of activities, the exchange of information, the development and implementation of joint projects, the exchange of expertise and best practices in the fields within the Food Authority's responsibility;
 - (f) provide scientific and technical assistance to the Central Government and the State Government for improving co-operation with international organizations;
 - (g) take all such steps to ensure that the public, consumers, interested parties and all levels of panchayats receive rapid, reliable, objective and comprehensive information through appropriate methods and means;
 - (h) provide, whether within or outside their area, training programmes in food safety and standards for persons who are or intend to become involved in food businesses, whether as food business operators or employees or otherwise;
 - (i) undertake any other task assigned to it by the Central Government to carry out the objects of this Act;
 - (j) contribute to the development of international technical standards for food, sanitary and phyto-sanitary standards;
 - (k) contribute, where relevant and appropriate to the development of agreement on recognition of the equivalence of specific food related measures;
 - (l) promote co-ordination of work on food standards undertaken by international governmental and non-governmental organizations;
 - (m) promote consistency between international technical standards and domestic food standards while ensuring that the level of protection adopted in the country is not reduced; and
 - (n) promote general awareness as to food safety and food standards.
- (4) The Food Authority shall make it public without undue delay-
- (a) the opinions of the Scientific Committee and the Scientific Panels immediately after adoption;
 - (b) the annual declarations of interest made by members of Food Authority, the Chief Executive Officer, members of the advisory Committee and members of the Scientific Committee and Scientific

Panels, as well as the declarations of interest if any, made in relation to items on the agendas of meetings;

- (c) the results of its scientific studies; and
- (d) the annual report of its activities

The Authority is fulfilling its mandate under the FSS Act by-

- setting globally benchmarked regulations, standards and guidelines
- facilitating compliance through licensing, registration, inspection, third party audit and improved laboratory network
- regulating imports for ensuring safety of imported food products
- building capacity of regulatory staff, laboratory personnel as well as food business operators
- driving public health initiatives in the true spirit of convergence
- leveraging IEC (Information, Education & Communication) techniques to build a food safety culture
- embracing technology to streamline processes
- forging strategic partnerships to generate and exchange knowledge and best practices

A copy of the Food Safety and Standards Act, 2006 is available at the website of FSSAI www.fssai.gov.in at url <https://www.fssai.gov.in/cms/act-2006.php>

(ii) Section 4(1)(b(ii) Powers and Duties of Officers and other Employees of Food Authority

Provisions regarding Officers and other employees of Food Authority are contained in Section 9 of FSS Act, 2006. Section 9(1) provides that there shall be a Chief Executive Officer of the Food Authority, not below the rank of Additional Secretary to the Government of India, who shall be the Member-Secretary of the Authority, to be appointed by the Central Government.

Functions of the Chief Executive Officer are specified in Section 10 of the FSS Act, 2006 which is available on website of FSSAI.

Other officers

Section 9(2) provides that the Food Authority may with the approval of the Central Government determine the number, nature and categories of other officers and employees required to the Food Authority in the discharge of its functions.

FSSAI currently has a sanctioned strength of 824 and the details of posts created are as under:

Table – Details of sanctioned posts in FSSAI

Sl No.	Name of Post	Pay Level	Sanctioned Strength
1	Chairperson	17	1
2	CEO	15	1
3	Executive Director	14	2
4	Advisor	14	2
5	Director	13	16
6	Chief Technology Officer	13	1
7	Principal Manager	13	1
8	Joint Director	12	32
9	Deputy Director	11	44
10	Assistant Director	10	22
11	Assistant Director (Tech)	10	60
12	Food Analyst	10	10
13	Technical Officer	7	255
14	Central Food Safety Officer	7	74
15	Assistant Director (OL)	10	1
16	Hindi Translator	6	3
17	Administrative Officer	8	25
18	Assistant	6	76
19	Junior Assistant Grade- I	4	12
20	Senior Private Secretary	8	7
21	Personal Secretary	7	17
22	Personal Assistant	6	39
23	Senior Manager (IT)	12	2
24	Manager (IT)	11	2
25	Deputy Manager (IT)	10	4
26	Assistant Manager (IT)	7	10
27	IT Assistant	6	6
28	Senior Manager	12	2
29	Manager	11	8
30	Deputy Manager	10	16
31	Assistant Manager	7	8
32	Junior Assistant Grade-II	2	12
33	Staff Car Driver (Ordinary Grade)	2	3
34	Multi Tasking Staff (MTS)	1	50
	Total		824

The above posts in FSSAI have been grouped into three cadres:-

1. Scientific and Technical Cadre
 2. Administrative and Finance Cadre
 3. I.T. and other Specialized Services
4. Details regarding duties and work allocation of officers are **at Annexure -A**

Other pertinent information relating to Officers and Staff

Recruitment

(Status as on 31.05.2022)

Direct Recruitment-The Recruitment Regulations for various posts were notified on 1.10.2018 and the process of recruitment as per provision of the Recruitment Regulations have been initiated. Accordingly, applications for direct recruitment against various posts in the first phase were invited vide Advertisement No. DR-01/2019 dated 25th January, 2019, DR-02/2019 dated 26th March, 2019, DR-03/2019 dated 16th October, 2019, DR-01/2020 dated 01st Aug 2020. All the stages of scrutiny/CBT/written examination/skill test/interview (as applicable) of these advertisements has been completed. Based on results a total of 258 candidates out of 288 posts have already joined the organization and the joining of remaining candidates is under process.

FSSAI has started second phase of the recruitment vide Advertisement No. DR-01/2021 dated.16.04.2021 for Senior Level Posts (Pay Level-11 and above), DR-02/2021 dated.13.10.2021 for Senior Level Posts (Pay Level-11 and above), DR-03/2021 and DR-04/2021 dated 30.09.2021 for Junior Level Posts (Pay Level-10 and below) for a total of 271 posts. All the stages of scrutiny/CBT/written examination/skill test/interview (as applicable) of these advertisements is underway out of which 18 Senior Level Posts result has been announced in the month of April, 2022 and May,2022.

Deputation- Applications were also invited for filling up of 72 posts on deputation basis vide advertisement no. DEP-01/2021 dated 06th Oct, 2021, out of which 25 Officers has been selected for various posts and recruitment is underway for balance posts.

Contractual- Applications for 02 posts of Food Analyst purely on contract basis were invited vide advertisement no. Cont-01/2022 dated.23.02.2022. The process of recruitment is underway.

In all, currently 540 persons are in position in FSSAI including 290 on Regular (direct recruitment/absorption), 74 on deputation, 40 on deemed deputation and 136 on contract basis . Recruitment process for other posts is under way.

Salaries and Allowances and other conditions of service of officers and employees -

Under sub-section 3 of Section 9 of the Act, the 'salaries and allowances payable to, and other conditions of service of, the Chief Executive Officer, officers, and other employees shall be such as may be specified by regulations by the Food Authority with the approval of the Central Government. Under Food Safety and Standards Authority of India (Salary , Allowances and other Conditions of Service of Officers and Employees) Regulations, 2013, the conditions of service of the eligible employees of Authority in the matters of pay, allowances, fixation of pay, increment, joining time, joining time pay, age of superannuation, modified assured career progression scheme, medical facilities, leave, leave travel concession, conduct , disciplinary matters and other conditions of service, shall be regulated in accordance with such other rules and regulations as are , from time to time, applicable to officers and employees of the Central Government belonging to Group A, Group B and Group C posts, as the case may be, in the corresponding pay scale.

It may however, be mentioned that when serving IAS officers are appointed as CEO (which has been the case so far), they are governed by provisions of All India Services Rules and Regulations made thereunder.

(iii) Section 4(1)(b)(iii) Procedure followed in the decision making process, including channels of decision and accountability-

Sections 11,12,13,14,15 and 18 of FSS Act, 2006 and FSS Rules/Regulations, 2011 notified by the Authority delineate the institutional mechanism to take decision in the Authority. All decisions are taken in the meetings of the Food Authority which are generally held quarterly or at the level of Chairperson/CEO where such powers are vested in him under the FSS Act or delegated by the Food Authority. Approval of Central Government is also obtained where such approval is mandated under the Act. For framing of standards and regulations, FSSAI has laid down a Standard Operating Procedure with timelines as per details below:

Sr. No.	Steps	Estimated Time
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1.	Framing of the draft notification/ regulation after approval of the draft standards/ regulatory measure by the Food Authority	15 days.
2.	Reference to the Ministry for its approval and publication of the Draft Regulation	Up to 3 months.
3.	Placement of the Draft regulation on the website after its publication in the Gazette for inviting comments from the stakeholders	60-70 days; (notice to WTO members and inviting comments/ suggestions from the stakeholders running concurrently)
4.	Simultaneous Notification to the WTO for its comments	
5.	After closure of comments period, the comments received are tabulated, and examined.	Up to 45 days
6.	Consideration of the comments by the Scientific Panel/ internal committee for finalization of the draft standards/ measures as the case may be.	
7.	Consideration of the recommendation of the panel/ internal committee by the Scientific Committee for validation/ ratification, if required, and by the Authority for its approval.	Up to 90 days linked with the scheduling of meetings of the Scientific Committee/ Food Authority.
8.	The Final Regulation is sent to the Ministry of Health for its approval for Notification of the Final Regulation.	30 days to 90 days
9.	The Ministry forwards the same to the Legislative Department in the Ministry of Law for Legal Vetting and on receipt thereof accords its approval	
10.	The Final Regulation is sent to the Controller of Publications for publication of the notification in the Gazette of India .	About 15 days

For matters other than regulations, cases are prepared by the concerned Divisions and submitted through Divisional Heads for approval of CEO/ Chairperson/ the Food Authority, as the case may be.

(iv) Section 4(1)(b)(iv) –The norms set by it for the discharge of its functions

(v) Section 4(1)(b)(v) The Rules, Regulations, instructions/Manuals/ Records held in FSSAI to discharge its functions

Provisions under Food Safety and Standards Act, 2006 defining its functions, and Food Safety and Standards Rules, 2011 and Food Safety and Standards Regulations as notified from time to time, various Manuals etc. are followed in discharge of operational functions in FSSAI.

Details of the Notification of the Food Safety and Standards Act, 2006, Rules and Regulations, which govern the functioning of FSSAI, are at *Annexure B*.

Manuals include 14 Manuals of Methods of Analysis, Manual for Imports, Manual for Food Safety Officers , Training manuals, SoPs etc

For administrative and financial matters, the Food Authority follows various Rules and instructions issued by the Government such as FR/SR, General Financial Rules, CCS(CCA) Rules, 1965, CCS(Conduct) Rules , 1964, TA Rules etc.

Further, it may be stated that FSSAI is a small and nimble organization. In order to fulfil its large mandate under FSS Act , it has built effective alliances with other organizations and created network of relationships to achieve the objectives. For example,

(i) Responsibility for enforcement and inspections is primarily with the Commissioners of Food Safety in States/UTs.

(ii) Food testing is done by State food labs and NABL accredited mostly private labs notified by the Food Authority. Referral food labs are labs under Central Ministries and agencies.

(iii) Members of Scientific Panels and Scientific Committee that play a key role in standard setting come from the university system and the public research institutions and agencies.

(iv) Industry associations play a role in the Food Authority's work in a broad range of areas.

(v) Consumer organizations provide insights on work related to consumer concerns. FSSAI works closely with the such organisations .

(vi) Food Fortification Resource Centre (FFRC) was established with the support of Tata Trusts to drive fortification in safety net programmes and open market in the country.

(vii) Partnerships with Scientific, Research and Academic Institutions working in area of food safety and nutrition (NeTSCoFaN) ; with professionals in food and nutrition to leverage their collective strength and expertise systematically to support both demand and supply side initiatives of Eat Right India (NetProFaN)

There are many other such alliances and partnerships to take forward the mandate of FSSAI.

(vi) Section 4(1)(b)(vi)- A Statement of the categories of documents that are held by it or under its control:

FSSAI uses various documents in discharge of its functions. It has also developed various resource materials for various interest groups such as Regulatory personnel, Food Business Operators and Consumers . These documents/material include :

- Food Safety and Standards Act,2006
- Food Safety and Standards Rules, 2011
- Compendium of various Food Safety and Standards Regulations
- Service Regulations like General Financial Rules , Fundamental and Supplementary Rules, Travelling Allowance Rules , CCS(CCA) Rules, CCS(Conduct) Rules
- Manuals- Manuals of Methods of Analysis, Manual for Food Imports, Manual for Food Safety Officers , Training manuals
- Standing Operating Procedures
- Booklets and Brochures related to IEC/Social and behavioural change activities such as Pink Book, Yellow Book, Eat Right India Handbook; Healthy recipe books
- DART -Detection of Adulteration through Rapid Testing
- Books in Library relating to Food Science /Food Technology
- Scientific /Technical words dictionary

However, None of the above documents are held by/under its control as defined in RTI Act in as much as all the documents are already notified/published and/or uploaded on website of FSSAI and are thus in public domain .

(vii)Section 4(1)(b)(vii) The particulars of any arrangement that exists for consultation with or representation by , the members of the public in relation to the formulation of its policy implementation thereof

Consultation with members of the Public/stakeholders-

- The draft of FSS Regulations, including their amendments are placed in the public domain on the website for suggestions/observations/comments of the public. These comments are taken into consideration before the Rules/Regulations are finalised with approval of the Government and notified in the Gazette . To facilitate members of public to offer comments , FSSAI launched 'e-Platform for Comments' on 5th November, 2018 and is available on the portal <https://fssai.gov.in/comments/Directlogin.aspx>.
 - Representatives from sectors covering Industry, Consumer Organisations, Farmers/Retailers associations are appointed as Members of the Authority or where appointment is pending, special invitees from some of these sectors are invited in meetings of the Food Authority. Representatives of these sectors are also included in the Central Advisory Committee . Subject specific scientific panels are also mandated under Section 13(2) to invite the relevant industry and consumer representatives in its deliberations.
 - FSSAI is convening quarterly meetings with different sectors of the industry in order to understand and address their concerns and issues vis-à-vis regulatory changes, emerging issues, etc. and keep them abreast about related orders/directions issued by FSSAI specific to their sector. During 2021-2022, 04 such meetings with different sectors such as Wholesalers, Transporters, Re-packers, Re-labellers, Retailers, Direct Sellers, E-Commerce Establishment were conducted.
 - Workshops/Seminars etc. are being regularly held involving stakeholders participation.
 - Interaction with civil society and public already exists through letters , representations, electronic mails or through 'feedback' option available at www.fssai.gov.in
 - Nationwide helpline (1800-11-2100) service is in operation to address queries regarding functions, procedures and implementation of FSS Act/Rules/Regulations
- (viii) Section 4(1)(B)(viii) A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice and as to**

whether meetings of those boards, councils, committees and other bodies are open to the public or the minutes of such meetings are accessible for public

As already mentioned, following statutory bodies , having two or more persons are constituted under provisions of Food Safety and Standards Act:

- (i) Food Authority
- (ii) Central Advisory Committee
- (iii) Scientific Committee
- (iv) Scientific Panels

Minutes of Meetings of Food Authority and Central Advisory Committee are uploaded and put in public domain through Authority's website at www.https://fssai.gov.in/cms/authoritycacmeeting.php

FSSAI has also constituted Expert Committees on :

- ❖ Expert Committee to provide no objection for conducting human intervention studies on novel or non-specified food ingredients/products
- ❖ Six Expert Committees for Approval of Non-specified Food/ Food Ingredients
- ❖ Expert Committee on Approval of Claims under Food Safety and Standards (Advertising and Claims) Regulations, 2018

(ix) Section 4(1)(b)(ix) A directory of its officers and employees

Directory of Officers of FSSAI is uploaded on website of Authority at url : <https://fssai.gov.in/cms/directory.php>. Details of Regional Directors are available at <https://fssai.gov.in/cms/regionaldirectors.php>. Details of Authorised Officers of FSSAI are available at <https://fssai.gov.in/cms/authorised-officer.php>.

(x) Section 4(1)(b)(x) the monthly remuneration received by each of its Officers and Employees, including the system of compensation as provided in its regulations

For regular employees of FSSAI, pay and other allowances are as per Central Government norms. For contractual employees, the compensation is based on profile of the employee and the nature of responsibilities assigned. The detailed employee wise information is available at Annexure -C (regular employees/ employees on deputation/deemed deputation) & Annexure-D (contractual employees)

(xi) Section 4(1)(b) (xi) The budget allocated to each of its Agencies, indicating the particulars of all plans, proposed expenditures and reports on disbursements made

Not Applicable.

Budget and Audited Accounts pertaining to FSSAI are available and form part of the Annual Reports of the Authority which are uploaded on the website of FSSAI after being laid in both Houses of Parliament. Annual Reports are available at <https://fssai.gov.in/cms/annual-reports.php> and <https://www.fssai.gov.in/knowledge-hub.php?hubname=Annual-Report>

(xii) Section 4(1)(b)(xii) the manner of execution of subsidy programmes including the amounts allocated and the details of beneficiaries of such programmes

Not applicable

(xiii) Section 4(1)(b)(xiii) Particulars of recipients of concessions, permits or authorisations granted by it

Not applicable

(xiv)Section 4(1)(b(xiv) Details in respect of the information, available to or held by it, reduced in an electronic form

A. Information available to FSSAI/held by FSSAI in electronic form-

All relevant information is already uploaded on website of FSSAI and is in public domain. Thus the information is not held by the Authority or under its control. The information which is available on FSSAI's website includes-

- Legislation [FSS Act , 2006, FSS Rule, 2011, Compendium of FSS Regulations etc.,]
- All Gazette Notifications, Advisories and Orders issued by Food Authority
- Authority Profile
- Manuals-Manuals of Methods of Analysis, Manual for Food Safety Officers, Manual for food imports, etc
- List of Primary, Referral and Reference labs with details of labs.
- List of approved Rapid Analytical Food Testing Kits

- Rates for Food Testing
- ToT quarterly calendar under FoSTaC
- Status of upgradation of State Food Testing Labs under Central Sector Scheme, Food Safety on Wheels provided to States
- FoSCoS, Data of Licensing and registration, conditions for license and registration.
- FAQs on Regulations, Compliance, Imports, Standards, NCCP, Codex, Regulations, Food Fortification and other topics
- Guidance Notes on various topics and Myth Busters
- Books and Reports
- Video Library
- Various initiatives under Eat Right India and status of certification
- Corona related measures taken by Authority
- Particulars and contact addresses of all Food Safety Commissioners of States/UTs, all Regional Directors/ Authorised Officers of FSSAI
- Information under RTI Act, 2005-list of CPIOs and suo-motu disclosures

Above information is available on website : www.fssai.gov.in

B. FSSAI -other Data Eco-systems in electronic form:

Food Import Clearance System (FICS): (<https://fics.fssai.gov.in>)

The Food Import Clearance System (FICS) is an Integrated Web based System of FSSAI for the process of clearance of Imported Food into India at 13 locations viz. Delhi, Mumbai, Kolkata, Chennai, Tuticorin, Kochi, Mundra/Kandla, Krishnapatnam, Bengaluru, Ahmedabad, Vishakhapatnam, Hyderabad, Mangaluru covering 58 points of entry. The FICS application is integrated with Customs' Single Window Interface for Facilitating Trade (SWIFT) for seamless transmission of Bills of Entry from Customs' ICEGATE to FICS and issuance of NOC/Non-Conformance Reports by FSSAI for further action by Customs authorities. The Food Import Alert System (FIAS) has been also embedded into FICS, available at <https://fics.fssai.gov.in/>, that enables Custom Officers for food rejection at Ports

Food Safety Compliance System (FoSCoS): (<https://foscoss.fssai.gov.in>)

Food Safety Compliance System (FoSCoS) is a software application for licensing and registration of FBOs with which several other modules are

integrated It replaces the outdated Food Licensing and Registration System. It has been made operational Pan-India w.e.f. 1st November, 2020 including all 16 zones of Railways of the Country. It has additional functionalities with intent to make it simpler, faster and comprehensive so that FBO is able to get food license or can get registration certificate with ease. Audit Management System, Hygiene Rating System , FoSCoRIS etc. have already been integrated with it.

Food Safety Compliance through Regular Inspection & Sampling System (FoSCoRIS)

Food Safety Compliance through Regular Inspection & Sampling System (FoSCoRIS) is a web based real time inspection App for Food Safety. FoSCoRIS enables paperless inspections which in turn helps in Real Time Digitization of the reports. It can be accessed at <https://foscoris.fssai.gov.in>. Besides, this offline module also exists which is an easy to operate and handy tool that syncs data as and when net is available.

Indian Food Laboratory Network (INFoLNET)

Indian Food Laboratory Network (INFoLNET) is an IT solution for integrating all categories of Labs which are involved in any type of food sample testing. It is primarily a Track & Trace national Lab Network, which targets all aspects on details of samples allocated to the Labs and integrate process of sample testing at different stages, thereby simplifying overall process of sampling and testing of food commodities. All food products under mandate of FSSAI with its corresponding regulatory requirements with respect to quality and safety parameters in accordance with the provision of Food Safety and Standard Regulations have been mapped and data uploaded on the system Information generated through the system helps in planning and execution of surveillance activities by the States. The URL of the Portal is - <https://infolnet.fssai.gov.in/>.

Jaivik Bharat Portal for Organic Products

The portal on Organic Food from India is a regulatory portal. It has an Indian Organic integrity database jointly developed by the FSSAI, APEDA and PGS-India on Organic food standards, certification processes, information relating to FBOs, their products and geographical areas in which these are available. Through this Portal, the consumers can access all information with respect to the producers, the certification system and the availability of certified organic products. The portal can be accessed using the URL - <https://jaivikbharat.fssai.gov.in/>.

Food Safety Training and Certification (FoSTaC) Training Portal:

FoSTaC is the food safety training and certification portal for providing training to all Food Business Operators (FBOs) across the food value chain. In addition to the online SNF resources, it has three types of training modules viz. Basic, Advance and Special. The site has been updated and can be accessed at URL: <https://fostac.fssai.gov.in/>.

Social Outreach/Digital Connect:

As in the past, many new communication channels have been introduced to reach end- consumers directly, which act as a direct link between consumer and the FSSAI. Now, FSSAI has a considerable presence on Facebook, Twitter, YouTube and Instagram - four of the most widely used social media platforms.

FSSAI has also toll-free helpline desk and its helpline number has been circulated through the connect mediums. All the complaints/queries coming from the above mentioned multiple channels are being auto-redirected to web portal/ mobile APP- Food Safety Connect.

Eat Right India Movement: 'Eat Right India' movement aims to ensure health and well-being of people by promoting safe food and healthy diets through coordinated multi-sectoral approach. An integrated Portal on Eat Right India has been developed . All independent Eat Right initiatives portals will be brought under this integrated Portal of the FSSAI .

FSSAI Website: A new look integrated website of the FSSAI has been designed and developed considering the latest trends in the website design. Information has been structured in a more convenient way so that citizens/FBOs can search for data in an effective way. The new website helps in easy navigation to micro-sites which have been developed and are under development. All initiatives of the FSSAI and various sites can be easily accessed through this FSSAI integrated website available at <https://fssai.gov.in>.

A list of various website/portals and other Digital Initiatives of FSSAI is at *Annexure E*

(xv) Sec 4 (1) b (xv) The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room if maintained for public use

FSSAI provides multiple sources for providing relevant information to public and stakeholders through:-

- (i) **FSSAI Website** – <https://www.fssai.gov.in>

During past many years, FSSAI has been leveraging technology to enable a series of reforms, bringing food safety and nutrition together, focusing on consumer empowerment, while rapidly working through partnerships and convergence. FSSAI in recent years has been increasingly launching various digital initiatives and building digital ecosystems. The FSSAI integrated website provides not only the valuable content but one can easily access all its online applications, digital initiatives, micro-sites, valuable video libraries and creative catalogues etc. from the FSSAI integrated website. Information has been structured in a more convenient way so that citizens/Food Business Operators (FBOs) can search for data in an effective way.

- (ii) Toll Free Helpline No. 1800112100
- (iii) FSSAI has also launched Mobile App called 'Food Safety Connect' available on Playstore to facilitate food businesses to apply for registration using smart phone in a faster and convenient mode. Through this App, FBOs can also access information related to Notified Laboratories for food product testing, Inspection Checklists, Third Party Audits, Product Standards, Food Safety Display Boards, Food Safety Mitra, FoSTaC Training, Guidance Documents etc. Consumers can use app to stay updated with FSSAI news, important notifications or orders/advisories, events, initiatives and resource materials. Consumers can access Citizen Knowledge Hub such as Books, Videos, Myth Busters. Consumers can even lodge their grievances related to any food safety matters through the app
- (iv) FSSAI participates every year in several exhibitions/events for public awareness, consumer education and publicity of FSSAI's initiatives and to develop strong engagements with various stakeholders.

Particulars of other facilities available to citizens for obtaining information:

(a) Food Safety Connect (Redressal Mechanism)

Consumers can connect to FSSAI through various channels. Consumers can register their complaints and feedbacks about food safety issues related to adulterated food, unsafe food, substandard food, labelling defects in food and misleading claims & advertisements related to various food products.

(b) Channels through which consumers can connect with FSSAI are:

- Helpline (Toll Free) 1800112100
- FSSAI APP
- Email: compliance@fssai.gov.in
- WhatsApp/SMS: 9868686868
- Facebook
- Twitter

- Formal representation
- Walk-in with prior appointment
- CPGRAM

Complaints/Concerns of consumers and FBOs received by FSSAI through various channels (Web Portal & Mobile App, FSSAI Helpline, Emails, WhatsApp, Twitter, Facebook, INGRAM - National Consumer Helpline portal, PMOPG, posts etc.) are consolidated by FSSAI into a single portal i.e. Food Safety Connect Portal. A unique code is generated against each lodged complaint/concern, prioritized according to their risks and then forwarded to concerned State Designated Officers and FBOs for necessary action as per provisions of FSS Act 2006, Rules and Regulations made thereunder. Proper disposal of concerns is regularly monitored and taken up with Commissioners of Food Safety, States/UTs through Quarterly Reports, performance review of States/UTs and periodical Central Advisory Committee Meetings.

Consumers can also lodge their complaints regarding food concerns with the State Authorities. Many States have their own grievance handling mechanisms. Details of consumer grievance helpdesk of State Governments is available at <https://www.fssai.gov.in/cms/helpdesk.php>

(c) Guidance Notes : These Guidance Notes are intended to provide guidance to food business operators and consumers and dispel myths. These Guidance Notes are available on website of FSSAI at url - <https://www.fssai.gov.in/cms/guidance-notes.php> on following topics:

1. Elimination of trans fatty acids
2. Guidance document and Standard Operating Procedure for fixation of Maximum Residue Limits (MRLs) of pesticides in food commodities.
3. Display of information in Food Service Establishments (Menu Labelling)
4. Safety and Quality of Meat and Poultry
5. **Safe** handling, processing & consumption of poultry meat and eggs during bird flu outbreak
6. Food for Special Medical Purposes
7. Food Hygiene & Safety Guidelines for Food Businesses during Corona Pandemic
8. Guidance Document on Clean and Fresh Fruit and Vegetable Market
9. Metal Contaminants in Foods-Potential risk and Mitigation measures.
10. Safety and Quality of Traditional Milk Products
11. Pesticides: Food Safety concerns , precautions and safety mechanism.

12. Artificial Ripening of Fruits Ethylene gas - A safe fruit ripener.
13. Gluten Free Foods: ensuring safe food for people suffering from celiac disease.
14. " Millets - the nutri-cereals".
15. Food for Special Dietary use for Sports person (FSDU for Sports person).
16. Aflatoxins: A Key Food Safety Concerns.
17. Ensuring safety of pulses & besan.
18. Irradiated Food is safe: busting myths around it.
19. Handling and disposal of used cooking oil.
20. Stickers on Fruits & vegetables.
21. Egg Quality and Safety: dispelling the myth about plastic eggs
22. Safe Ground Spices: How to ensure that these are not adulterated
23. Issue of formalin in Fish

(d) Frequently Asked Questions

FAQs are available on website of FSSAI on various issues/ topics under following broad areas of functioning:

- Compliance (fssai.gov.in/cms/compliancefaq.php)
- Imports (fssai.gov.in/cms/importsfaq.php)
- Standards (fssai.gov.in/cms/standardsfaq.php)
- National Codex Contact Point of India(NCCP)- (fssai.gov.in/cms/nccpfaq.php)
- Codex (fssai.gov.in/cms/codexfaq.php)
- Regulation (fssai.gov.in/cms/regulationfaq.php)
- Food fortification (fssai.gov.in/cms/foodfortification.php)

(e) FSSAI is creating consumer awareness related to food safety, health and nutrition, healthy and safe cooking and eating practices through regular updates shared through different social media platforms like Facebook, Instagram and Twitter and through MyGov platform also. FSSAI has created a rich creatives/poster series on various topics like Healthy eating, diets and Food safety during Covid-19 etc. that are uploaded in various social media platform time to time to generate awareness among consumers.

(f) There is video library and FSSAI's own YouTube Channel with all the latest information on food related topics.

(g) As a part of ongoing collaboration with MyGov platform, short videos with celebrity endorsements for mass awareness on tips and precautions to

stay healthy have been developed and disseminated. Videos on food fortification to address micro nutrient deficiencies, trans-fat to deal with non-communicable diseases , adulteration tests etc. have also been disseminated .

(h) Extensive publicity on food safety and healthy eating habits and other regular updates through different social media platforms like Facebook, Instagram & Twitter was carried out. A special online series on millets-based recipes, benefits of protein, seasonal vegetables, Eat Right during Monsoon, Ways to live a healthier life, importance of trace elements and minerals in diet etc. in addition to every day's posts for citizen engagement was done. Targets around 95.8 K followers on Facebook; 86.4K on Instagram; and 66.3 K followers on Twitter

(i) Online competitions to engage various segments of society to create consumer awareness have been conducted such as Eat Right Creativity Challenge for school children Phase I and II, Eat Right Quiz, Recipe competitions include recent competitions such as Nature's sweetness in every bite competition (receptes without sugar or artificial sweetners), Healthy Indi-genius Food Challenge (promoting millets), Tadka Bina Zayka (without use of visible fat)

(j) A number of handbooks/guidelines documents were also launched to facilitate stakeholders and create awareness around food safety and healthy and nutritious food.

(k) FSSAI is also working towards countering false videos and news items which create scare among consumers through scientifically validated information released through press releases, videos on social media platforms like Facebook , twitter , guidance notes and myth busters which are uploaded on its websites.

(l) Food Safety and Standards Authority of India (FSSAI) has taken an initiative and has developed an Online ChatBoT, named "FOOD Guru", short for chat robot, a computer program that simulates human conversation, or chat, through Artificial Intelligence. At present, it has approximately 2,000+ questions related to Regulations, Quality Assurance, Standards, FSMS and many more will be added in the near future. As technology is advancing with every passing day, so this serves another purpose of elevating the user experience through interactive conversations.

(m) FSSAI has introduced Food Safety Display Boards (FSDBs) for various food businesses such as retail stores, milk booths, vegetable & fruit retail, meat shops, restaurants, street food vendors, manufacturing, storage, liquor retail, transport and distribution. Not only FSSAI's registration/license number is displayed on these boards, these also convey to the consumers about the appropriate food safety and hygiene practices to be followed by the Food Business Operators (FBOs)

in their establishments. They further provide consumers with contact numbers for feedback, queries and complaints

(xvi) Sec 4 (1) b (xvi) The names, designations and other particulars of the `Public Information officers.

The relevant details are available on the FSSAI website at url : fssai.gov.in/cms/cpios.php

(xvii) Section (1)(b) (xvii) Such other Information as may be prescribed; and thereafter update these publications every year.

(a) Transfer Policy

Transfer policy in FSSAI is being finalised.

(b) Citizens Charter:

FSSAI's Citizens Charter is still to be formulated.

(c) Public Private Partnership:

(i) NFL-G has been developed as state-of-the-art model food testing laboratory on public-private-partnership (PPP) mode.

(ii) FSSAI has come up with two more National Food Laboratories soon, one each at Jawaharlal Nehru Port Trust (JNPT), Mumbai and Chennai Port Trust (CPT), Chennai on PPP mode. For this, NFL, JNPT has been developed in partnership with M/s Vimta Labs Ltd., and that of NFL, CPT is being established in partnership with M/s National Collateral Management Services Ltd., Mumbai. Hyderabad. There is no no capex/opex for FSSAI

(d) Discretionary and Non-discretionary Grants

(i) FSSAI is implementing a Central Sector Scheme for "Strengthening of the Food Testing System in the country including provision for Mobile Food Testing Labs" from the financial year 2016-17. Under the scheme, the grants are being released to State Food Testing labs, Central / autonomous Referral labs for strengthening of food testing infrasture through procurement and installation of high end precision equipments, establishing of microbiology labs, provision of mobile food testing labs (FSW) etc. So far, as on 30.6.2022, FSSAI has provided Grant-in-aid of Rs. 340.71 crore to 30 States/UTs for

upgradation of 41 State Food Laboratories with high end equipments /establishment of microbiology lab etc.. With the enhanced facilities, the state food laboratories can effectively and efficiently analyse food samples for heavy metals, pesticide residues, antibiotic and drug residues, naturally occurring toxins and microbiological safety parameters in various food categories in a uniform manner. Further, FSSAI has also assisted 13 Referral laboratories with a grant of Rs. 33.19 crore towards procurement of one or two High end equipments. FSSAI has also provided/sanctioned 254 Food Safety on Wheels (the mobile labs) to 33 States/UTs . This includes 97 FSWs sanctioned under Central Sector Scheme and 157 under non-CSS. Each modified FSW costs around Rs. 42 lakh. Details of grant released, etc., are available under the Sub-Head 'Central Sector Scheme' under the Head 'Food Testing' on the Homepage of FSSAI website (<https://www.fssai.gov.in>). These details are updated periodically.

(ii) FSSAI has signed Memorandum of Understanding (MoU) with States/UTs for strengthening of Food Safety Eco-system in the country. Under the MoU frame work, financial and technical assistance has been provided to the States/UTs as per approved Work-Plan Proposals. Work Plan proposals highlighting the key area where both technical and financial support is required are received and finalised after discussion with the concerned State/UT. Funds released to States/UTs during 2020-21 & 2021-22 are as under-

Financial Year	No. of States/UTs	Amount released (Rs Lakh)
2020-21	24	6466
2021-22	34	9549

During 2022-23, so far Work Plan proposals have been received from 34 States/UTs, except Andhra Pradesh and Telangana. Work Plans of 29 States/UTs have been finalized and remaining are under process. . So far, 1st tranche for 2022-23 has been released to 17 States/UTs involving total amount of Rs 127.57 Crore

(iii) FSSAI is supporting R&D projects under the Scheme of Research and Development which relate to emerging issues related to food safety. While 16 projects have already been completed, another 7 R&D projects are currently being conducted at various research institutions . For these 7 projects, a sum of Rs.259.83 lakhs has been sanctioned.

(f) Foreign Tours

Details of officers deputed for foreign tours during 2019,2020, 2021 and 2022 (till date) are at *Annexure F*.

(g) Notice/tender enquiries, detailing the name of the supplier of goods/services and total amount indicating at which such procurement or works contract is done.

(i) Procurement of goods and services:

Government has set up e-market place (GeM online portal) for procurement of common use goods and services in a transparent manner. Purchase through GeM is regulated by Rule 149 of General Financial Rules, 2017. Almost the entire procurement by FSSAI is being made through GeM.

(ii) Works contract awarded (ongoing projects)

S.N.	Work	Total Cost	Project executed through	Date of Award to Contract	Expected date of completion of work
1	Construction of Multi-storeyed (2 level basement+Ground , Ist and Second floor) covering appx 60,000 sq feet as Office complex at Indirapuram	App Rs. 46 crore	NBCC has been engaged as Project Management Consultant for the project	2019	July 2022
2.	Renovation of MMU Building, adjacent to FDA Bhavan	Rs. 7.70 crore	M/s Kamini Constructions	Sept, 2020	May, 2022 (completed)
3.	Renovation of work of Southern Regional Office, Chennai	Rs. 2.86 cr	M/s Kamini Constructions	March, 2021	June, 2022
4	Renovation work of NFL Kolkata	Rs. 15.77 cr	M/s Kamini Construction	June 19	Withheld/stoppe d due to administrative reasons and yet to

					commence. Work will be required to be completed within 180 days from date of start of work which is expected shortly.
5	Misc Repairs and Civil/electrical works in FDA Bhawan	51.00 lakhs	M/s Kamini Construction	April, 2022	June, 2022.

(h) Other relevant information

(i) Utilisation of grant : FSSAI is receiving grants from the Government through the Ministry of Health and Family Welfare for meeting its administrative and operational expenses. Details of grants released to FSSAI , year -wise , and its utilisation are given below:

Financial Year	Estimate/Projected	BE	RE/Actual Release by GOI	Utilized
2019-20	360.00	360.00	301.59	274.20
2020-21	410.00	283.71	239.12	233.25
2021-22	288.35	288.35	291.17	288.18
2022-23	506.08	300.00		

(ii) Statement regarding number of samples of food products examined, found non-confirming and action taken during the last five years :

Based on information received from the States/UTs, which are primarily responsible for enforcement of FSS Act, Rules, and Regulations, a summary of details of enforcement activities undertaken during the preceding five years is as under:

Statement regarding number of samples of food products analyzed, found non-confirming and prosecution launched during the last seven years

Year	No. of samples analyzed	No. of samples found non-conforming	No. of Civil/Criminal cases Launched	Convictions	No. of cases in which Penalties imposed / Amount raised
2016-17	78340	18325	13080	1605	4757/Rs.17,01,93,266
2017-18	99353	24262	15121	5198	7627/Rs.26,35,41,067
2018-19	106459	30415	21363	701	12734/Rs.32,57,78,087
2019-20	118775	29589	32093	828	18674 /Rs. 59,38,46,359
2020-21	107829	28347	28064	506	15323/507546934
2021-22	data under compilation				

Source : States/UTs.

(iii) **Notification of Food Testing Laboratories:** FSSAI, at present, has 229 laboratories recognised and notified for primary testing under Section 43 (1) and 20 laboratories for appellate (referral) testing recognized & notified under Section 43(2) of FSS Act 2006. 7 of these referral labs are also notified for primary food testing. The category wise composition of all these laboratories is given below-

(a)	Primary food testing laboratories	
	State food laboratories	52
	Central Government institutes/autonomous bodies	28
	Private laboratories	149
	Total	229
(b)	Referral food testing laboratories	
	State food lab	01
	Central Government institutes/autonomous bodies	16
	FSSAI's own laboratories	03
	Total	20

(v) **Particulars of Vigilance Officer**

Shri Madan Mohan Khantwal, Assistant Director (Vigilance)

Email ID: [vigilance\[at\]fssai\[dot\]gov\[dot\]in](mailto:vigilance[at]fssai[dot]gov[dot]in)

Phone: 011-23214135

As on 31.05.2022

Annexure-A

Sl. No	Name	Post	Division
1	Shri Arun Singhal	Chief Executive Officer	
2	Shri Rajeev Kumar Jain	Executive Director	Human Resource and Finance & Accounts Division
3	Ms. Inoshi Sharma	Executive Director	Regulatory Compliance Division and SBCD Division
4	Dr. Bhaskar N.	Advisor	Science & Standards Division
5	Dr. Harinder Singh Oberoi	Advisor	Quality Assurance Division
6	Mr. Amit Sharma	Director	Trade & International Cooperation Division
7	Shri Anil Mehta	Director	Regulatory Compliance Division
8	Shri B.S. Acharya	Director	Science & Standards Division
9	Ms. Lily Prasad	Chief Technology Officer	IT Division
10	Shri Rakesh Kumar	Director	Quality Assurance Division
11	Cdr. Sharad Aggarwal	Director	Finance and Accounts Division
12	Ms. Sweety Behera	Director	Quality Assurance Division
13	Shri V.K. Panoram	Director	Regulations Division
14	Col. Pramod Shahji Dahitule	Director	Eastern Region, Kolkata
15	Ms. Pritee Chaudhary	Director	Western Region, Mumbai
16	Mr. Sanu Jacob	Director	Science & Standards Division
17	Col. Lejy Jacob John	Director	Northern Region, Ghaziabad
18	Dr. A K Adhikari	Director	National Food Laboratory, Ghaziabad
19	Shri Surender Singh Raghav	Director	National Food Laboratory, JNPT Mumbai
20	Dr. Geetanjali	Microbiologist	National Food Laboratory, Kolkata
21	Dr. Inderjeet Singh Hura	Joint Director	Regulatory Compliance Division
22	Shri P. Karthikeyan	Joint Director	Science & Standards Division
23	Shri Parveen Jargar	Joint Director	Regulatory Compliance Division (Additional Charge of Vigilance Unit)
24	Shri Pushp Vanam	Joint Director	Science & Standards Division
25	Shri Shubhashish Mallick	Senior Manager	SBCD Division
26	Shri Umesh Kumar Jain	Joint Director	Human Resource and Training Division
27	Ms. Jitha K.K.	Joint Director	Southern Region, Chennai
28	Shri S. Pandiya Raja	Joint Director	Southern Region, Chennai
29	Ms. Sheetal Gupta	Joint Director	Western Region, Mumbai
30	Dr. Mahesh Hanmant Waghmare	Joint Director	Northern Region, Ghaziabad
31	Dr. K.A. Arul Anand	Joint Director	Southern Region, Chennai
32	Shri Sanjiv Patil	Joint Director	Western Region, Mumbai
33	Shri Deba Dutta Mishra	Joint Director	National Food Laboratory, Kolkata
34	Shri Ankeshwar Mishra	Joint Director	General Administration and Policy Co-ordination Division
35	Shri Dvg Hari Prasad Korupolu	Manager (IT)	IT Division
36	Shri Pritha Ghosh	Deputy Director	Quality Assurance Division
37	Shri Pushpinderjeet Kaur	Deputy Director	Trade & International Cooperation Division

38	Shri Vikas Talwar	Deputy Director	Regulatory Compliance Division
39	Shri Abhishek Kumar Singh	Deputy Director	Finance and Accounts Division
40	Shri Sasi Kanta Bhuyan	Deputy Director	Human Resource Division
41	Shri Virendra Singh Shekhawat	Manager	Training Division
42	Shri Manisha Narayan	Deputy Director	Quality Assurance Division
43	Shri Manish Kumar Mishra	Deputy Director	Finance and Accounts Division
44	Shri Vasant Gopinath Sarvade	Deputy Director	Western Region, Mumbai
45	Ms. K.N. Dhanya	Deputy Director	Southern Region, Cochin
46	Ms. Uma Maheshwari	Deputy Director	Southern Region, Chennai
47	Mr. Jestu George	Deputy Director	Southern Region, Cochin
48	Shri K.U. Methekar	Deputy Director	Western Region, Mumbai
49	Shri M. Kannan	Deputy Director	Southern Region, Chennai
50	Shri Subburaj. M	Deputy Director	Eastern Region, Kolkata
51	Shri Sumeysh Babu Krissnhan	Deputy Director	Eastern Region, Kolkata
52	Shri Partha Das Mohapatra	Deputy Director	North Eastern Region, Ghaziabad
53	Shri Abhay Ramrao Tangade	Deputy Director	Southern Region, Chennai
54	Shri Sukant Chaudhary	Deputy Director	Western Region, Mumbai
55	Shri Mahitosh Kumar	Deputy Director	National Food Labrotory, Raxual
56	Ms. Sabita Jaiswal	Assistant Director (T)	Quality Assurance Division
57	Ms. Akanksha Dua	Assistant Director	Trade & International Cooperation Division
58	Shri Akhilesh Gupta	Assistant Director	Regulatory Compliance Division
59	Shri Akhilesh R Motawala	Assistant Director	Trade & International Cooperation Division
60	Shri Anindya Mandal	Deputy Manager (IT)	IT Division
61	Ms. Apoorva Srivastav	Assistant Director (T)	Regulatory Compliance Division
62	Shri Arvinda Kumar	Assistant Director	Regulatory Compliance Division
63	Shri Deepak Raja	Deputy Manager (IT)	IT Division
64	Dr. Dinesh Kumar	Assistant Director (T)	Quality Assurance Division
65	Shri Harish Kumar Rk	Assistant Director (T)	Science & Standards Division
66	Shri Jitender Singh	Assistant Director (T)	Regulatory Compliance Division
67	Ms. Jyotsana Singh	Food Analyst	Quality Assurance Division
68	Shri Keerti Raj	Assistant Director	Human Resource Division
69	Ms. Kriti Chugh	Assistant Director	Regulatory Compliance Division
70	Shri Madan Kumar Jha	Assistant Director	Human Resource Division (Recruitment Unit)
71	Shri Madan Mohan Khantwal	Assistant Director	Human Resource Division (Vigilance Unit)
72	Shri Manish Nigam	Assistant Director	Training Division
73	Ms. Navneet Kaur	Assistant Director (T)	Regulatory Compliance Division
74	Shri Nilesh Kumar Ojha	Assistant Director	Quality Assurance Division
75	Shri Pankaj Gera	Assistant Director	General Administration and Policy Co-ordination Division
76	Shri Pankaj Kumar Meena	Assistant Director (T)	Science & Standards Division
77	Shri Prabhat Kumar Mishra	Assistant Director	Regulatory Compliance Division
78	Shri Pradeep Kumar Jain	Assistant Director	Human Resource Division (Recruitment Unit)
79	Ms. Prasansa Singh	Assistant Director (T)	Quality Assurance Division
80	Dr. Rahul Mukundrao Warhadpande	Assistant Director (T)	Quality Assurance Division
81	Shri Ravinder Kumar Narula	Assistant Director	Quality Assurance Division

82	Ms. Richa Kundra	Assistant Director (T)	Science & Standards Division
83	Ms. Ritu Saxena	Assistant Director (T)	Regulatory Compliance Division
84	Ms. Ruby Mishra	Food Analyst	Quality Assurance Division
85	Ms. Sakshee Pipliyal	Assistant Director (T)	Regulations Division
86	Shri Shailender Kumar	Assistant Director (T)	Quality Assurance Division
87	Ms. Smita Singh	Assistant Director	Legal Division
88	Ms. Sonika Kumari	Assistant Director (T)	Quality Assurance Division
89	Ms. Sreela Bandyopadhyay	Assistant Director (T)	Regulatory Compliance Division
90	Ms. Sujata Singh	Assistant Director (T)	Trade & International Cooperation Division
91	Ms. Vandana	Deputy Manager	SBCD Division
92	Ms. Veenu Taneja	Assistant Director (T)	Science & Standards Division
93	Ms. Vinita Verma	Assistant Director (T)	Regulatory Compliance Division
94	Shri Vishwas Sharma	Deputy Manager	SBCD Division
95	Dr. Sakshi Sharma	Assistant Director (T)	Quality Assurance Division
96	Ms. Mercy Stella C.	Assistant Director (T)	Quality Assurance Division
97	Shri Ashok Kr. Patel	Assistant Director (T)	Northern Region, Ghaziabad
98	Ms. Ratna Shrivastava	Assistant Director (T)	Northern Region, Ghaziabad
99	Ms. Payel Maji	Assistant Director (T)	Eastern Region, Kolkata
100	Shri Amol Rajendrarao Jagtap	Assistant Director (T)	Western Region, Mumbai
101	Ms. Sukanya Pondugala	Assistant Director (T)	Western Region, Mumbai
102	Shri Rakesh Taluru	Assistant Director	Southern Region, Chennai
103	Dr. J.Jelin	Assistant Director (T)	Southern Region, Chennai
104	Shri Nagendranath Chiluvuru	Assistant Director (T)	Southern Region, Chennai
105	Ms. Bhisle Chetna Bharat	Assistant Director (T)	Western Region, Mumbai
106	Shri Nirmal Francis	Deputy Manager	Southern Region, Chennai
107	Shri Kumaresan Chandrasekar	Assistant Director (T)	Eastern Region, Kolkata
108	Ms. Asha Chaurasia	Assistant Director (T)	Northern Region, Ghaziabad
109	Ms. Jaspreet Kaur	Assistant Director (T)	Northern Region, Ghaziabad
110	Ms. Preeti	Assistant Director (T)	Northern Region, Ghaziabad
111	Shri E Prabhakaran	Assistant Director (T)	Southern Region, Chennai
112	Dr. Vivek. V	Assistant Director (T)	Southern Region, Chennai
113	Shri Irmia Katamgari	Assistant Director (T)	Western Region, Mumbai
114	Ms. Jyoti Mukund Harne	Assistant Director (T)	Western Region, Mumbai
115	Shri Nilesh Madhukar Dhundale	Assistant Director (T)	Western Region, Mumbai
116	Ms. Sheela Gauli	Assistant Director (T)	Western Region, Mumbai
117	Smt. K.C Maya	Assistant Director (T)	Southern Region, Chennai

11 8	Shri Saroj Kumar Mehar	Assistant Director (T)	Eastern Region, Kolkata
11 9	Ms. Laxmibai S Dhakatre	Assistant Director (T)	National Food Labrotory, Ghaziabad
12 0	Shri Ligen Das	Food Analyst	National Food Labrotory, Kolkata
12 1	Ms. Deepika Kachhwaha	Food Analyst	National Food Labrotory, Ghaziabad
12 2	Shri Chezhiyan K	Food Analyst	National Food Labrotory, Kolkata
12 3	Shri A Nagarajan	Food Analyst	NFL, JNPT Mumbai

Annexure B

Sr. No.	Title of the Act/ Rules/ Regulations	Date of Notification
I.	Act: Food safety and Standards Act, 2006 (34 of 2006)	24 th August, 2006
II.	Rules: Food Safety and Standards Rules, 2011.	5 th May, 2011
	Amendment of the Rules: Food Safety and Standards (Amendment) Rules, 2014.	18 th July, 2014
	Food Safety and Standards (Amendment) Rules, 2017	13 th January, 2017
	Food Safety and Standards (Second Amendment) Rules, 2017	13 th December, 2017
III.	Regulations:	
1.	Food Safety and Standards (Licensing & Registration of Food Businesses) Regulations, 2011	1st August, 2011
1.1	Food Safety and Standards (Licensing & Registration of Food Businesses) Amendment Regulations, 2013	10 th June, 2014
1.2	Food Safety and Standards (Licensing & Registration of Food Businesses) Amendment Regulations, 2016	13 th July, 2016
1.3	Food Safety and Standards (Licensing & Registration of Food Businesses) First Amendment Regulations, 2017	24 th October, 2017
2.	Food Safety and Standards (Packaging and Labelling) Regulations, 2011	1st August, 2011
2.1	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2013	7 th June, 2013
2.2	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2013	27 th June, 2013
2.3	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2015	17 th February, 2015
2.4	Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2016	3 rd May, 2016
2.5	Food Safety and Standards (Packaging and Labelling) Second Amendment Regulations, 2016	25 th May, 2016
2.6	Food Safety and Standards (Packaging and Labelling) Third Amendment Regulations, 2016	13 th July, 2016

2.7	Food Safety and Standards (Packaging and Labelling) Fourth Amendment Regulations, 2016	23 th August, 2016
2.8	Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2018	24 th December, 2018
2.9	Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2020	21 st August, 2020
3.	Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011	1 st August, 2011
3.1	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013	7 th June, 2013
3.2	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013	27 th June, 2013
3.3	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013	12 th July, 2013
3.4	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2014	5 th December, 2014
3.5	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	17 th February, 2015
3.6	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th August, 2015
3.7	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th November, 2015
3.8	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th November, 2015
3.9	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.10	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.11	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.12	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2016	11 th January, 2016
3.13	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2016	3 rd May, 2016
3.14	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2016	14 th June, 2016
3.15	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2016	13 th July, 2016

3.16	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations,2016	15th July, 2016
3.17	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations,2016.	23rd August, 2016
3.18	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2016.	5 th September, 2016
3.19	Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations,2016.	14 th September, 2016
3.20	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations,2016.	10th October, 2016

3.21	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations,2016.	10th October, 2016
3.22	Food Safety and Standards (Food ProductsStandards and FoodAdditives) Eleventh Amendment Regulations,2016.	25th October, 2016
3.23	Food Safety and Standards (Food ProductsStandards and Food Additives) Twelfth Amendment Regulations,2016.	15 th November, 2016
3.24	Food Safety and Standards (Food ProductsStandards and FoodAdditives) Thirteen Amendment Regulations,2016.	2 nd December, 2016
3.25	Food Safety and Standards (Food ProductsStandards and FoodAdditives) Fourteenth Amendment Regulations,2016.	29 th December, 2016
3.26	Food Safety and Standards (Food ProductsStandards and FoodAdditives) First Amendment Regulations,2017.	31st January, 2017
3.27	Food Safety and Standards (Food ProductsStandards and Food Additives) Second Amendment Regulations,2017.	13 th February, 2017
3.28	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations,2017	13 th February, 2017
3.29	Food Safety and Standards (Food ProductsStandards and Food Additives) Fourth Amendment Regulations,2017.	15th May, 2017

3.30	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2017.	19th June, 2017
3.31	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2017.	31st July, 2017
3.32	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2017.	2nd August, 2017
3.33	Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations, 2017.	11 th September, 2017
3.34	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations, 2017.	12 th September, 2017
3.35	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2017.	15 th September, 2017
3.36	Food Safety and Standards (Food Products Standards and Food Additives) Eleventh Amendment Regulations, 2017.	15 th September, 2017
3.37	Food Safety and Standards (Food Products Standards and Food Additives) Twelfth Amendment Regulations, 2017.	18 th September, 2017
3.38	Food Safety and Standards (Food Products Standards and Food Additives) thirteenth Amendment Regulations, 2017.	12th October, 2017
3.39	Food Safety and Standards (Food Products Standards and Food Additives) fourteenth Amendment Regulations, 2017.	12th October, 2017
3.40	Food Safety and Standards (Food Products Standards and Food Additives) Fifteenth Amendment Regulations, 2017.	24th October, 2017
3.41	Food Safety and Standards (Food Products Standards and Food Additives) Sixteenth Amendment Regulations, 2017.	17 th November, 2017
3.42	Food Safety and Standards (Food Products Standards and Food Additives) Seventeenth Amendment Regulations, 2017.	17 th November, 2017
3.43	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2018.	20 th February, 2018

3.44	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2018.	13th March, 2018
3.45	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2018.	13th March, 2018
3.46	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2018.	21st March, 2018
3.47	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2018.	10th April, 2018
3.48	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2018.	4th May, 2018
3.49	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2018.	20th July, 2018
3.50	Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations, 2018.	20th July, 2018
3.51	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations, 2018.	31st July, 2018
3.52	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2018.	8 th November, 2018
3.53	Food Safety and Standards (Food Products Standards and Food Additives) Eleventh Amendment Regulations, 2018.	16 th November, 2018
3.54	Food Safety and Standards (Food Products Standards and Food Additives) Twelfth Amendment Regulations, 2018.	19 th November, 2018
3.55	Food Safety and Standards (Food Products Standards and Food Additives) Thirteenth Amendment Regulations, 2018.	19 th November, 2018
3.56	Food Safety and Standards (Food Products Standards and Food Additives) Fourteenth Amendment Regulations, 2018.	19 th November, 2018
3.57	Food Safety and Standards (Food Products Standards and Food Additives) Fifteenth Amendment Regulations, 2018.	26 th November, 2018

3.58	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2019.	29th January, 2019
3.59	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2019.	5th July, 2019
3.60	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2019.	5th July, 2019
3.61	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2019.	30th October, 2019
3.62	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2019.	23rd November, 2019
3.63	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2020.	23rd June, 2020
3.64	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2020.	9th July, 2020
3.65	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2020.	9th July, 2020
3.66	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2020.	9th July, 2020
3.67	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2020	23rd July, 2020
3.68	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2020	2nd September, 2020
3.69	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2020	16th September, 2020
3.70	Food Safety and Standards (Food Products Standards and Food Additives) Eight Amendment Regulations, 2020	9th October, 2020
3.71	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations, 2020	9th October, 2020
3.72	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2020	29th December, 2020

3.73	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2021	4 th March, 2021
3.74	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2021	18 th March , 2021
4.	Food Safety and Standards (Prohibition and Restriction on Sales) Regulations, 2011	1st August, 2011
4.1	Food Safety and Standards (Prohibition and Restriction on Sales) Amendment Regulations, 2013	8 th February, 2013
4.2	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2016	23 rd August, 2016
4.3	Food Safety and Standards (Prohibition and Restriction on Sales) Second Amendment Regulations, 2016	23 rd August, 2016
4.4	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2017	12 th October, 2017
4.5	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2018	31 st July, 2018
4.6	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2019	25 th June, 2019
4.7	Food Safety and Standards (Prohibition and Restriction on sales) Second Amendment Regulations, 2019.	25 th June, 2019
4.8	Food Safety and Standards (Prohibition and Restrictions on Sales) First Amendment Regulations, 2020.	21 st July, 2020
4.9	Food Safety and Standards (Prohibition and Restriction on Sales) Second Amendment Regulations, 2020	20 th October, 2020
4.10	Food Safety and Standards (Prohibition and Restrictions on Sales) Third Amendment Regulations, 2020.	26 th October, 2020
4.11	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2021.	12 th January, 2021
4.12	Food Safety and Standards (Prohibition and Restrictions on Sales) Second Amendment Regulations, 2021.	2 nd February, 2021

4.13	Food Safety and Standards (Prohibition and Restrictions on Sales) Third Amendment Regulations, 2021.	8 th March, 2021
5.	Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011	1st August, 2011
5.1	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2014	3 rd December, 2014
5.2	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015	4 th November, 2015
5.3	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015	4 th November, 2015
5.4	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015	4 th November, 2015
5.5	Food Safety and Standards (Contaminants, Toxins and Residues) First Amendment Regulations, 2016	4 th January, 2016
5.6	Food Safety and Standards (Contaminants, Toxins and Residues) Second Amendment Regulations, 2016	5 th January, 2016
5.7	Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2016	3 rd May, 2016
5.8	Food Safety and Standards (Contaminants, toxins and Residues) Fourth Amendment Regulations, 2016	10 th October, 2016
5.9	Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2017	18 th January, 2017
5.10	Food Safety and Standards (Contaminants, toxins and Residues) Second Amendment Regulations, 2017	21 st July, 2017
5.11	Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2017	27 th December, 2017
5.12	Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2018	19 th March, 2018
5.13	Food Safety and Standards (Contaminants, toxins and Residues) Second Amendment Regulations, 2018	20 th July, 2018
5.14	Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2018	24 th December, 2018

5.15	Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2020.	7 th August, 2020
6.	Food Safety and Standards (Laboratory and Sampling Analysis) Regulations, 2011	1st August, 2011
6.1	Food Safety and Standards (Laboratory and Sampling Analysis) Amendment Regulations, 2013	8 th February, 2013
6.2	Food Safety and Standards (Laboratory and sample Analysis) First Amendment Regulations, 2020.	21 st July, 2020
6.3	Food Safety and Standards (Laboratory and Sample Analysis) Second Amendment Regulations, 2020.	15 th October, 2020
7.	Food Safety and Standards (Food for Health Supplements, Nutraceuticals, Foods for Special Dietary Uses, Foods for Special Medical purpose, Functional Foods, and Novel Food) Regulations, 2016.	23rdDecember, 2016
8.	Food Safety and Standards (Food Recall Procedure) Regulations,2017.	18thJanuary, 2017
9.	Food Safety and standards (Import) Regulations, 2017.	9th March 2017
9.1	Food Safety and Standards (Import) First Amendment Regulations, 2018	7 th February, 2018
9.2	Food Safety and Standards (Import) First Amendment Regulations, 2020.	20 th October, 2020
10.	Food Safety and Standards (Approval for Non-Specified Food and Food Ingredients) Regulations, 2017.	11th September, 2017
11.	Food Safety and Standards (Organic Food) Regulation,2017.	29th December, 2017
12.	Food Safety and Standards (Alcoholic Beverages) Regulations, 2018	19th March, 2018
12.1	Food Safety and Standards (Alcoholic Beverages) First Amendment Regulations, 2020.	18 th December, 2020
13.	Food Safety and Standards (Fortification of Foods) Regulations, 2018	2nd August, 2018
13.1	Food Safety and Standards (Fortification of Foods) First Amendment Regulations, 2020.	18 th December, 2020
14.	Food Safety and Standards (Food Safety Auditing) Regulations, 2018	28th August, 2018
15.	Food Safety and Standards (Recognition and Notification of Laboratories) Regulations,2018.	8th November, 2018

16.	Food Safety and Standards (Advertising and Claims) Regulations,2018.	19th November, 2018
16.1	Food Safety and Standards (Advertising and Claims) First Amendment Regulations, 2020.	9th October, 2020
17.	Food Safety and Standards (Packaging) Regulations,2018	24th December, 2018
18.	Food Safety and Standards (Recovery and Distribution of Surplus Food) Regulations, 2019.	26th July, 2019
19.	Food Safety and Standards (Safe food and balanced diets for children in school) Regulations, 2020.	4th September, 2020
20.	Food Safety and Standards (Foods for Infant Nutrition) Regulations, 2020.	4th December, 2020
21.	Food Safety and Standards (Labelling and Display) Regulations, 2020.	17 th November, 2020
22.	Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Regulations, 2010	4thMarch, 2011
22.1	The Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Amendment Regulations, 2016.	16 th August, 2016
23.	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Regulations, 2010	4th March, 2011
23.1	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Amendment Regulations,2015	12 th March, 2015
23.2	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) First Amendment Regulations,2016	28 th April, 2016
24.	Food Safety and Standards Authority of India(Salary, Allowance and Other Conditions of service of officers and Employees) Regulations, 2013	24thJuly, 2013
25.	Food Safety and Standards Authority of India (Transaction of Business & Procedure of Scientific Committee and Scientific Panels) Regulations, 2016	2ndDecember, 2016

25.1	Food Safety and Standards Authority of India (Transaction of Business and Procedures for the Scientific Committee and Scientific Panels) First Amendment Regulations, 2021.	12 th January, 2021
26.	Food Safety and Standards Authority of India (Recruitment and Appointment) Regulations, 2018	1st October, 2018

Annexure B

Sr. No.	Title of the Act/ Rules/ Regulations	Date of Notification
I.	Act: Food safety and Standards Act, 2006 (34 of 2006)	24 th August, 2006
II.	Rules: Food Safety and Standards Rules, 2011.	5 th May, 2011
	Amendment of the Rules: Food Safety and Standards (Amendment) Rules, 2014.	18 th July, 2014
	Food Safety and Standards (Amendment) Rules, 2017	13 th January, 2017
	Food Safety and Standards (Second Amendment) Rules, 2017	13 th December, 2017
III.	Regulations:	
1.	Food Safety and Standards (Licensing & Registration of Food Businesses) Regulations, 2011	1stAugust, 2011
1.1	Food Safety and Standards (Licensing & Registration of Food Businesses) Amendment Regulations,2013	10 th June, 2014
1.2	Food Safety and Standards (Licensing & Registration of Food Businesses) Amendment Regulations,2016	13 th July, 2016
1.3	Food Safety and Standards (Licensing & Registration of Food Businesses) First Amendment Regulations,2017	24 th October, 2017
2.	Food Safety and Standards (Packaging and Labelling) Regulations, 2011	1stAugust, 2011
2.1	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2013	7 th June, 2013
2.2	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2013	27 th June, 2013
2.3	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2015	17 th February, 2015
2.4	Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2016	3 rd May, 2016
2.5	Food Safety and Standards (Packaging and Labelling) Second Amendment Regulations, 2016	25 th May, 2016
2.6	Food Safety and Standards (Packaging	13 th July, 2016

	and Labelling) Third Amendment Regulations, 2016	
2.7	Food Safety and Standards (Packaging and Labelling) Fourth Amendment Regulations, 2016	23 th August, 2016
2.8	Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2018	24 th December, 2018
2.9	Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2020	21 st August, 2020
3.	Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011	1 st August, 2011
3.1	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013	7 th June, 2013
3.2	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013	27 th June, 2013
3.3	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013	12 th July, 2013
3.4	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2014	5 th December, 2014
3.5	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	17 th February, 2015
3.6	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th August, 2015
3.7	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th November, 2015
3.8	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th November, 2015
3.9	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.10	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.11	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.12	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2016	11 th January, 2016
3.13	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2016	3 rd May, 2016
3.14	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2016	14 th June, 2016
3.15	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment	13 th July, 2016

	Regulations,2016	
3.16	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations,2016	15th July, 2016
3.17	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations,2016.	23rd August, 2016
3.18	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2016.	5 th September, 2016
3.19	Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations,2016.	14 th September, 2016
3.20	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations,2016.	10 th October, 2016

3.21	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations,2016.	10 th October, 2016
3.22	Food Safety and Standards (Food ProductsStandards and FoodAdditives) Eleventh Amendment Regulations,2016.	25 th October, 2016
3.23	Food Safety and Standards (Food ProductsStandards and Food Additives) Twelfth Amendment Regulations,2016.	15 th November, 2016
3.24	Food Safety and Standards (Food ProductsStandards and FoodAdditives) Thirteen Amendment Regulations,2016.	2 nd December, 2016
3.25	Food Safety and Standards (Food ProductsStandards and FoodAdditives) Fourteenth Amendment Regulations,2016.	29 th December, 2016
3.26	Food Safety and Standards (Food ProductsStandards and FoodAdditives) First Amendment Regulations,2017.	31 st January, 2017
3.27	Food Safety and Standards (Food ProductsStandards and Food Additives) Second Amendment Regulations,2017.	13 th February, 2017
3.28	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations,2017	13 th February, 2017
3.29	Food Safety and Standards (Food ProductsStandards and Food Additives) Fourth Amendment	15 th May, 2017

	Regulations,2017.	
3.30	Food Safety and Standards (Food ProductsStandards and Food Additives) Fifth Amendment Regulations,2017.	19 th June, 2017
3.31	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations,2017.	31 st July, 2017
3.32	Food Safety and Standards (Food ProductsStandards and Food Additives) Seventh Amendment Regulations, 2017.	2 nd August, 2017
3.33	Food Safety and Standards (Food ProductsStandards and Food Additives) Eighth Amendment Regulations,2017.	11 th September, 2017
3.34	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations,2017.	12 th September, 2017
3.35	Food Safety and Standards (Food ProductsStandards and Food Additives) Tenth Amendment Regulations,2017.	15 th September, 2017
3.36	Food Safety and Standards (Food Products Standards and Food Additives) Eleventh Amendment Regulations, 2017.	15 th September, 2017
3.37	Food Safety and Standards (Food Products Standards andFood Additives) Twelfth Amendment Regulations,2017.	18 th September, 2017
3.38	Food Safety and Standards (Food ProductsStandards and Food Additives) thirteenth Amendment Regulations, 2017.	12 th October, 2017
3.39	Food Safety and Standards (Food ProductsStandards and Food Additives) fourteenth Amendment Regulations, 2017.	12 th October, 2017
3.40	Food Safety and Standards (Food ProductsStandards and Food Additives) Fifteenth Amendment Regulations, 2017.	24 th October, 2017
3.41	Food Safety and Standards (Food ProductsStandards and Food Additives) Sixteenth Amendment Regulations, 2017.	17 th November, 2017
3.42	Food Safety and Standards (Food Products Standards and Food Additives) Seventeenth Amendment Regulations, 2017.	17 th November, 2017
3.43	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations,	20 th February, 2018

	2018.	
3.44	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2018.	13 th March, 2018
3.45	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2018.	13 th March, 2018
3.46	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2018.	21 st March, 2018
3.47	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2018.	10 th April, 2018
3.48	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2018.	4 th May, 2018
3.49	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2018.	20 th July, 2018
3.50	Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations, 2018.	20 th July, 2018
3.51	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations, 2018.	31 st July, 2018
3.52	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2018.	8 th November, 2018
3.53	Food Safety and Standards (Food Products Standards and Food Additives) Eleventh Amendment Regulations, 2018.	16 th November, 2018
3.54	Food Safety and Standards (Food Products Standards and Food Additives) Twelfth Amendment Regulations, 2018.	19 th November, 2018
3.55	Food Safety and Standards (Food Products Standards and Food Additives) Thirteenth Amendment Regulations, 2018.	19 th November, 2018
3.56	Food Safety and Standards (Food Products Standards and Food Additives) Fourteenth Amendment Regulations, 2018.	19 th November, 2018

3.57	Food Safety and Standards (Food Products Standards and Food Additives) Fifteenth Amendment Regulations, 2018.	26 th November, 2018
3.58	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2019.	29 th January, 2019
3.59	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2019.	5 th July,2019
3.60	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2019.	5 th July,2019
3.61	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2019.	30 th October, 2019
3.62	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2019.	23 rd November, 2019
3.63	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2020.	23 rd June, 2020
3.64	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2020.	9 th July, 2020
3.65	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2020.	9 th July, 2020
3.66	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2020.	9 th July, 2020
3.67	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2020	23 rd July, 2020
3.68	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2020	2 nd September,2020
3.69	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2020	16 th September, 2020
3.70	Food Safety and Standards (Food Products Standards and Food Additives) Eight Amendment Regulations, 2020	9 th October, 2020
3.71	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations,	9 th October, 2020

	2020	
3.72	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2020	29 th December, 2020
3.73	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2021	4 th March, 2021
3.74	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2021	18 th March, 2021
3.75	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2021	26 th July, 2021
3.76	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2021	03 rd November, 2021
3.77	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2021	15 th November, 2021
3.78	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2021	27 th December, 2021
4.	Food Safety and Standards (Prohibition and Restriction on Sales) Regulations, 2011	1st August, 2011
4.1	Food Safety and Standards (Prohibition and Restriction on Sales) Amendment Regulations, 2013	8 th February, 2013
4.2	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2016	23 rd August, 2016
4.3	Food Safety and Standards (Prohibition and Restriction on Sales) Second Amendment Regulations, 2016	23 rd August, 2016
4.4	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2017	12 th October, 2017
4.5	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2018	31 st July, 2018

4.6	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2019	25 th June, 2019
4.7	Food Safety and Standards (Prohibition and Restriction on sales) Second Amendment Regulations, 2019.	25 th June, 2019
4.8	Food Safety and Standards (Prohibition and Restrictions on Sales) First Amendment Regulations, 2020.	21 st July, 2020
4.9	Food Safety and Standards (Prohibition and Restriction on Sales) Second Amendment Regulations, 2020	20 th October, 2020
4.10	Food Safety and Standards (Prohibition and Restrictions on Sales) Third Amendment Regulations, 2020.	26 th October, 2020
4.11	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2021.	12 th January, 2021
4.12	Food Safety and Standards (Prohibition and Restrictions on Sales) Second Amendment Regulations, 2021.	2 nd February, 2021
4.13	Food Safety and Standards (Prohibition and Restrictions on Sales) Third Amendment Regulations, 2021.	8 th March, 2021
5.	Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011	1st August, 2011
5.1	Food Safety and Standards (Contaminants, Toxins and Residues) First Amendment Regulations, 2014	3 rd December, 2014
5.2	Food Safety and Standards (Contaminants, Toxins and Residues) First Amendment Regulations, 2015	4 th November, 2015
5.3	Food Safety and Standards (Contaminants, Toxins and Residues) Second Amendment Regulations, 2015	4 th November, 2015
5.4	Food Safety and Standards (Contaminants, Toxins and Residues) Third Amendment Regulations, 2015	4 th November, 2015
5.5	Food Safety and Standards (Contaminants, Toxins and Residues) First Amendment Regulations, 2016	4 th January, 2016
5.6	Food Safety and Standards (Contaminants, Toxins and Residues) Second Amendment Regulations, 2016	5 th January, 2016
5.7	Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2016	3 rd May, 2016

5.8	Food Safety and Standards (Contaminants, toxins and Residues) Fourth Amendment Regulations, 2016	10 th October, 2016
5.9	Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2017	18 th January, 2017
5.10	Food Safety and Standards (Contaminants, toxins and Residues) Second Amendment Regulations, 2017	21 st July, 2017
5.11	Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2017	27 th December, 2017
5.12	Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2018	19 th March, 2018
5.13	Food Safety and Standards (Contaminants, toxins and Residues) Second Amendment Regulations, 2018	20 th July, 2018
5.14	Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2018	24 th December, 2018
5.15	Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2020.	7 th August, 2020
6.	Food Safety and Standards (Laboratory and Sampling Analysis) Regulations, 2011	1stAugust, 2011
6.1	Food Safety and Standards (Laboratory and Sampling Analysis) First Amendment Regulations, 2013	8 th February, 2013
6.2	Food Safety and Standards (Laboratory and sample Analysis) First Amendment Regulations, 2020.	21 st July, 2020
6.3	Food Safety and Standards (Laboratory and Sample Analysis) Second Amendment Regulations, 2020.	15 th October, 2020
7.	Food Safety and Standards (Food for Health Supplements, Nutraceuticals, Foods for Special Dietary Uses, Foods for Special Medical purpose, Functional Foods, and Novel Food) Regulations, 2016.	23rdDecember, 2016
7.1	Food Safety and Standards (Food for Health Supplements, Nutraceuticals, Foods for Special Dietary Uses, Foods for Special Medical purpose, Functional Foods, and Novel Food) Regulations,	06 th September 2021

	FirstAmendment Regulations, 2021	
8.	Food Safety and Standards (Food Recall Procedure) Regulations,2017.	18thJanuary, 2017
9.	Food Safety and standards (Import) Regulations, 2017.	9th March 2017
9.1	Food Safety and Standards (Import) First Amendment Regulations, 2018	7th February, 2018
9.2	Food Safety and Standards (Import) First Amendment Regulations, 2020.	20th October, 2020
9.3	Food Safety and Standards (Import) First Amendment Regulations, 2021	3 rd November 2021
10.	Food Safety and Standards (Approval for Non-Specified Food and Food Ingredients) Regulations, 2017.	11th September, 2017
11.	Food Safety and Standards (Organic Food) Regulation,2017.	29th December, 2017
11.1	Food Safety and Standards (Organic Food) Regulation, First Amendment Regulations, 2021	14 th October, 2021
12.	Food Safety and Standards (Alcoholic Beverages) Regulations, 2018	19th March, 2018
12.1	Food Safety and Standards (Alcoholic Beverages) First Amendment Regulations, 2020.	18th December, 2020
13.	Food Safety and Standards (Fortification of Foods) Regulations, 2018	2nd August, 2018
13.1	Food Safety and Standards (Fortification of Foods) First Amendment Regulations, 2020.	18th December, 2020
13.2	Food Safety and Standards (Fortification of Foods) Second Amendment Regulations, 2021	27 th August 2021
13.3	Food Safety and Standards (Fortification of Foods) Third Amendment Regulations, 2021	22 nd September 2021
14.	Food Safety and Standards (Food Safety Auditing) Regulations, 2018	28th August, 2018
15.	Food Safety and Standards (Recognition and Notification of Laboratories) Regulations,2018.	8th November, 2018
16.	Food Safety and Standards (Advertising and Claims) Regulations,2018.	19th November, 2018
16.1	Food Safety and Standards (Advertising and Claims) First Amendment Regulations, 2020.	9th October, 2020

17.	Food Safety and Standards (Packaging) Regulations,2018	24th December, 2018
17.1	Food Safety and Standards (Packaging) Regulations,2022	27 th January 2022
18.	Food Safety and Standards (Recovery and Distribution of Surplus Food) Regulations, 2019.	26th July, 2019
19.	Food Safety and Standards (Safe food and balanced diets for children in school) Regulations, 2020.	4th September, 2020
20.	Food Safety and Standards (Foods for Infant Nutrition) Regulations, 2020.	4th December, 2020
21.	Food Safety and Standards (Labelling and Display) Regulations, 2020.	17th November, 2020
21.1	Food Safety and Standards (Labelling and Display) Regulations,First Amendment Regulations 2021	10 th September 2021
22.	Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Regulations, 2010	4th March, 2011
22.1	The Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Amendment Regulations, 2016.	16 th August, 2016
23.	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Regulations, 2010	4th March, 2011
23.1	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Amendment Regulations,2015	12 th March, 2015
23.2	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) First Amendment Regulations,2016	28 th April, 2016
24.	Food Safety and Standards Authority of India(Salary, Allowance and Other Conditions of service of officers and Employees) Regulations, 2013	24th July, 2013
25.	Food Safety and Standards Authority of India (Transaction of Business & Procedure of Scientific Committee and Scientific Panels) Regulations,	2nd December, 2016

	2016	
25.1	Food Safety and Standards Authority of India (Transaction of Business and Procedures for the Scientific Committee and Scientific Panels) First Amendment Regulations, 2021.	12 th January, 2021
26.	Food Safety and Standards Authority of India (Recruitment and Appointment) Regulations, 2018	1st October, 2018
27.	Food Safety and Standards (Ayurveda Aahara) Regulations, 2022	05th May 2022

As on 31.05.2021

Annexure-C

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
1.	Shri Rajesh Bhushan Secy Health and FW	Chairperson	17
2.	Sh. Arun Singhal	Chief Executive Officer	17
3.	Sh. Rajeev Kumar Jain	Executive Director	14
4.	Smt. Inoshi Sharma	Executive Director	14
5.	Dr. Bhaskar N.	Advisor	14
6.	Dr. Harinder Singh Oberoi	Advisor	14
7.	Dr. Amit Sharma	Director	13
8.	Dr. Sanu Jacob	Director	13
9.	Cdr. Sharad Aggarwal	Director	13
10.	Lt Col Lejy Jacob John	Director	13
11.	Ms. Sweety Behera	Director	13
12.	Sh. Rakesh Kumar	Director	13
13.	Ms. Lily Prasad	Chief Technology Officer	13
14.	Sh. Rajesh Singh	Director	13
15.	Col. Pramod Shahji Dahitule	Director	13
16.	Sh. P. Muthumaran	Director	13
17.	Ms. Pritee Chaudhary	Director	13
18.	Dr. A. K. Adhikari	Director	13
19.	Sh. Umesh Kumar Jain	Joint Director	12
20.	Sh. Parveen Jargar	Joint Director	12
21.	Sh. Pushp Vanam	Joint Director	12
22.	Dr. Inderjeet Singh Hura	Joint Director	12
23.	Shri Anil Mehta	Joint Director	12
24.	Shri B.S. Acharya	Joint Director	12
25.	Dr. K.A. Arul Anand	Joint Director	12
26.	Shri V.K. Pancham	Joint Director	12
27.	Sh. Sanjiv Patil	Joint Director	12
28.	Shri Surender Singh Raghav	Joint Director	12
29.	Ms. Pritha Ghosh	Deputy Director	11
30.	Sh. Praful Ranjan	Deputy Director	11
31.	Dr. Ajay Garg	Deputy Director	11
32.	Ms. Sabita Jaiswal	Deputy Director	11
33.	Shri P. Karthikeyan	Deputy Director	11
34.	Shri Anupam Rastogi	Deputy Director	11
35.	Sh. Vikas Talwar	Deputy Director	11
36.	Sh. DVG Hari Prasad Korupolu	Manager (IT)	11
37.	Ms. Manisha Narayan	Deputy Director	11
38.	Sh. Subburaj. M	Deputy Director	11
39.	Sh. Sumeysh Babu Krissnhan	Deputy Director	11
40.	Dr. Jestu George	Deputy Director	11
41.	Ms. K.N. Dhanya	Deputy Director	11
42.	Dr. M. Kannan	Deputy Director	11
43.	Shri S. Pandiya Raja	Deputy Director	11
44.	Ms. Jitha K.K.	Deputy Director	11

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
45.	Sh. Abhay Ramrao Tangade	Deputy Director	11
46.	Sh. K.U. Methekar	Deputy Director	11
47.	Shri Vasant Gopinath Sarvade	Deputy Director	11
48.	Dr. Sheetal Gupta	Deputy Director	11
49.	Sh. Sukant Chaudhary	Deputy Director	11
50.	Sh. Partha Das Mohapatra	Deputy Director	11
51.	Dr. (Smt.) Geetanjali	Microbiologist	11
52.	Shri Deba Dutta Mishra	Deputy Director	11
53.	Shri Mahitosh Kumar	Deputy Director	11
54.	Shri Prabhat Kumar Mishra	Assistant Director	10
55.	Shri Madan Mohan Khantwal	Assistant Director	10
56.	Shri Ravinder Kumar	Assistant Director	10
57.	Sh. Nilesh Kumar Ojha	Assistant Director	10
58.	Smt. Remya K Kumar	Assistant Director	10
59.	Sh. Akhilesh Gupta	Assistant Director	10
60.	Ms. Kriti Chugh	Assistant Director	10
61.	Sh. Akhilesh R Motawala	Assistant Director	10
62.	Sh. Arvinda Kumar	Assistant Director	10
63.	Sh. Manish Nigam	Assistant Director	10
64.	Sh. Ravinder Kumar Narula	Assistant Director	10
65.	Ms. Akanksha Dua	Assistant Director	10
66.	Sh. Madan Kumar Jha	Assistant Director	10
67.	Sh. Pradeep Kumar Jain	Assistant Director	10
68.	Sh. Pankaj Gera	Assistant Director	10
69.	Sh. Keerti Raj	Assistant Director	10
70.	Sh. Sasi Kanta Bhuyan	Assistant Director	10
71.	Ms. Smita Singh	Assistant Director	10
72.	Sh. Shailender Kumar	Assistant Director (Tech.)	10
73.	Ms. Pushpinderjeet Kaur	Assistant Director (Tech.)	10
74.	Dr. Dinesh Kumar	Assistant Director (Tech.)	10
75.	Ms. Veenu Taneja	Assistant Director (Tech.)	10
76.	Sh. Harish Kumar RK	Assistant Director (Tech.)	10
77.	Smt. Sreela Bandyopadhyay	Assistant Director (Tech.)	10
78.	Dr. Rahul Mukundrao Warhadpande	Assistant Director (Tech.)	10
79.	Sh. Jitender Singh	Assistant Director (Tech.)	10
80.	Ms. Ritu Saxena	Assistant Director (Tech.)	10
81.	Dr. K. Abirami	Assistant Director (Tech.)	10
82.	Dr. Sujata Singh	Assistant Director (Tech.)	10
83.	Ms. Sonika Kumar	Assistant Director (Tech.)	10
84.	Ms. Ratna Shrivastava	Assistant Director (Tech.)	10
85.	Ms. Apoorva Srivastava	Assistant Director (Tech.)	10
86.	Ms. Navneet Kaur	Assistant Director (Tech.)	10
87.	Sh. Pankaj Kumar Meena	Assistant Director (Tech.)	10
88.	Ms. Vinita Verma	Assistant Director (Tech.)	10
89.	Ms. Sakshee Pipliyal	Assistant Director (Tech.)	10
90.	Sh. Anindya Mandal	Deputy Manager (IT)	10
91.	Sh. Deepak Raja	Deputy Manager (IT)	10
92.	Sh. Vishwas Sharma	Deputy Manager	10
93.	Ms. Ruby Mishra	Food Analyst	10
94.	Ms. Jyotsana Singh	Food Analyst	10

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
95.	Ms. Asha Chaurasia	Assistant Director (Tech.)	10
96.	Ms. Jaspreet Kaur	Assistant Director (Tech.)	10
97.	Sh. Soumalya Banerjee	Assistant Director	10
98.	Sh. Kumaresan Chandrasekar	Assistant Director (Tech.)	10
99.	Ms. Payal Maji	Assistant Director (Tech.)	10
100.	Ms Uma Maheshwari	Assistant Director (Tech.)	10
101.	Dr. Vivek. V	Assistant Director (Tech.)	10
102.	Dr. Anupam Abraham	Assistant Director (Tech.)	10
103.	Dr. (Mrs.) J. Jelin	Assistant Director (Tech.)	10
104.	Sh. Nagendranath Chiluvuru	Assistant Director (Tech.)	10
105.	Sh. Rakesh Taluru	Assistant Director	10
106.	Sh. J. Lawrence	Assistant Director (Tech.)	10
107.	Sh. Irmia Katamgari	Assistant Director (Tech.)	10
108.	Ms. Sheela Gaudi	Assistant Director (Tech.)	10
109.	Sh. Nilesh Madhukar Dhundale	Assistant Director (Tech.)	10
110.	Ms. Bhisle Chenta Bharat	Assistant Director (Tech.)	10
111.	Ms. Sukanya Pondugala	Assistant Director (Tech.)	10
112.	Sh. Amol Rajendrarao Jagtap	Assistant Director (Tech.)	10
113.	Sh. Chezhiyan. K	Food Analyst	10
114.	Sh. Ligen Das	Food Analyst	10
115.	Ms. Deepika Kachhwaha	Food Analyst	10
116.	Smt. Laxmibai S Dhakatre	Assistant Director (Tech.)	10
117.	Sh. Ashok Kr. Patel	Assistant Director (Tech.)	10
118.	Sh. Naresh Chitkara	Sr. F&AO	9
119.	Sh. Chandan Kumar Das	Sr. Private Secretary	8
120.	Sh. Praphull Kumar Sundriyal	Administrative Officer	8
121.	Sh. Anand Kumar Prasad	Administrative Officer	8
122.	Sh. Ajit Kumar Das	Administrative Officer	8
123.	Sh. Dhananjay Kumar Mehta	Administrative Officer	8
124.	Smt. Charu Suri	Administrative Officer	8
125.	Sh. S. Anand	Administrative Officer	8
126.	Sh. Ashok Kumar	Administrative Officer	8
127.	Sh. Rajeev Kumar Singh	Administrative Officer	8
128.	Ms. Sonal	Administrative Officer	8
129.	Sh. Praveen Kumar	Administrative Officer	8
130.	Ms. Shikha Malhotra	Administrative Officer	8
131.	Sh. Kangkan Bordalai	Administrative Officer	8
132.	Sh. L. Ramesh	Administrative Officer	8
133.	Smt. Syamly Sathyan	Administrative Officer	8
134.	Sh. Sanjay Laxmanrao Meshram	Administrative Officer	8
135.	Ms. Padma Krushnarao Umabarkar	Administrative Officer	8
136.	Mr. Abhinay Shashank	Technical Officer	7
137.	Mr. Abhishek Panwar	Technical Officer	7
138.	Mr. Ankit Kushwaha	Technical Officer	7
139.	Ms. Apoorva Sharma	Technical Officer	7
140.	Ms. AprajitaVerma	Technical Officer	7
141.	Mr. Brijesh Kumar	Technical Officer	7
142.	Ms. Divya	Technical Officer	7
143.	Ms. Firdaus Jahan	Technical Officer	7
144.	Ms. Geetika	Technical Officer	7

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
145.	Ms. Gurpreet Kaur	Technical Officer	7
146.	Ms. Himanshi Solanki	Technical Officer	7
147.	Ms. Hiya Pandey	Technical Officer	7
148.	Mr. Jagdeep Kumar	Technical Officer	7
149.	Ms. Meenal Arora	Technical Officer	7
150.	Ms. Jeevan Lata	Technical Officer	7
151.	Mr. Pardeep Singh	Technical Officer	7
152.	Mr. Pravesh Shanker Chaubey	Technical Officer	7
153.	Ms. Priyanka Meena	Technical Officer	7
154.	Ms. Sakshi Gaurkhede	Technical Officer	7
155.	Ms. Sanju Narwal	Technical Officer	7
156.	Ms. Sunaina Verma	Technical Officer	7
157.	Mr. Vikram	Technical Officer	7
158.	Ms. Aiman	Technical Officer	7
159.	Mr. Balam Giri	Technical Officer	7
160.	Mr. Ganesh Vishweshwar Bhat	Technical Officer	7
161.	Ms. Heena Yadav	Technical Officer	7
162.	Ms. Kanika Aggarwal	Technical Officer	7
163.	Ms. Manpreet Kour	Technical Officer	7
164.	Mohd Amir Paray	Technical Officer	7
165.	Mohd. Faraz	Technical Officer	7
166.	Mr. Mrityunjay Anand	Technical Officer	7
167.	Ms. Ridhi Sood	Technical Officer	7
168.	Ms. Arkalina Dwibedi	Technical Officer	7
169.	Sh. Arul Murugan M	Technical Officer	7
170.	Sh. Arun Kumar	Technical Officer	7
171.	Sh. Balaji G	Technical Officer	7
172.	Sh. Dhanesh V	Technical Officer	7
173.	Ms. Divya V	Technical Officer	7
174.	Sh. Gurpreet Singh	Technical Officer	7
175.	Ms. Harika Raj	Technical Officer	7
176.	Sh. Korturti Jayani	Technical Officer	7
177.	Sh. Ratish Ramanan K	Technical Officer	7
178.	Sh. S Ajay Vino	Technical Officer	7
179.	Ms. Shravya GN	Technical Officer	7
180.	Sh. Sunil Kumar	Technical Officer	7
181.	Sh. Vignesh R	Technical Officer	7
182.	Sh. Vishnu Suresh	Technical Officer	7
183.	Mr. Amit Jha	Technical Officer	7
184.	Sh. Sanjay	Technical Officer	7
185.	Sh. Dibyanshu Prakash	Assistant Manager	7
186.	Ms. Priti Singh	Assistant Manager	7
187.	Ms. Shruti Sareen	Assistant Manager	7
188.	Sh. Puneet Gupta	Central Food Safety Officer	7
189.	Ms. Priyanka	Central Food Safety Officer	7
190.	Sh. Sachin Verma	Central Food Safety Officer	7
191.	Ms. Srishti Sharma	Central Food Safety Officer	7
192.	Ms. Ashu	Technical Officer	7
193.	Sh. Anurag Yadav	Technical Officer	7
194.	Ms. Archana. P	Technical Officer	7

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
195.	Sh. Shailesh Kumar Singh	Technical Officer	7
196.	Sh. Shivanshu Dewra	Central Food Safety Officer	7
197.	Sh. Vigneshwaran Arasappa Thevar	Central Food Safety Officer	7
198.	Sh. Pabal Vedant Laxam	Central Food Safety Officer	7
199.	Sh. Kaleem Ahmed	Central Food Safety Officer	7
200.	Mr. Dhananjoy Dhara	Technical Officer	7
201.	Mr. Kalyan Pal	Technical Officer	7
202.	Ms. Madhumita Majumdar	Technical Officer	7
203.	Ms. Neli Ashihrii Ekhe	Technical Officer	7
204.	Mr. Pranjal Deka	Technical Officer	7
205.	Sh. Bhandare Arvind Suryakant	Central Food Safety Officer	7
206.	Sh. Bibindas KS	Central Food Safety Officer	7
207.	Ms. Jakkani Saiteja	Central Food Safety Officer	7
208.	Sh. Bedi Prasad Sahoo	Technical Officer	7
209.	Sh. Kamsen Khutiya	Technical Officer	7
210.	Sh. Debesh Chakrabarty	Personal Secretary	7
211.	Sh. Fairouz Jazack TK	Technical Officer	7
212.	Ms. Anjali V	Technical Officer	7
213.	Mr. C SenthilMurugan	Technical Officer	7
214.	Ms. K. Rohini Devi	Technical Officer	7
215.	Mr. Vairalingam C	Technical Officer	7
216.	Ms. Lydia Sona Lizzy W	Technical Officer	7
217.	Sh. Balaji T	Technical Officer	7
218.	Sh. Barmavath Deepak	Technical Officer	7
219.	Ms. Divya Suresh	Technical Officer	7
220.	Ms. K Sai Shiva	Technical Officer	7
221.	Sh. S. Surendran	Technical Officer	7
222.	Sh. Sandip Prasad	Technical Officer	7
223.	Ms. K Preetha	Technical Officer	7
224.	Ms. Krithika S	Technical Officer	7
225.	Ms. Hema Persis Andrews	Technical Officer	7
226.	Ms. Nivetha S	Technical Officer	7
227.	Ms. Divya V	Technical Officer	7
228.	Mr. Eshwar Naik Ramavathu	Technical Officer	7
229.	Sh. Chandanasree Devarapalli	Technical Officer	7
230.	Ms. Urmila Unnikrishnan	Technical Officer	7
231.	Sh. Praveen Raja M	Technical Officer	7
232.	Mr. Hari Sankar S S	Technical Officer	7
233.	Ms. Aparna BR	Central Food Safety Officer	7
234.	Sh. Sayyad Abdul	Central Food Safety Officer	7
235.	Sh. Sivabakkiyam P	Central Food Safety Officer	7
236.	Ms. Swathi	Central Food Safety Officer	7
237.	Sh. S. Gunaseelan	Personal Secretary	7
238.	Ms. S. Supriya	Technical Officer	7
239.	Ms. Bane Akshda Anil	Technical Officer	7
240.	Mr. Bharath G	Technical Officer	7
241.	Mr.Chinmay Shekhar Manohar	Technical Officer	7
242.	Mr. Dhanavath Srinu	Technical Officer	7
243.	Mr. Gavit Sachin Ratilal	Technical Officer	7
244.	Mr. Jibin Balu M T	Technical Officer	7

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
245.	Mr. Joseph Amruthraj A	Technical Officer	7
246.	Mr. Muhammad Salman Chukkan	Technical Officer	7
247.	Ms. Sukitha A	Technical Officer	7
248.	Ms. Varshika Gangwar	Technical Officer	7
249.	Ms. Vidya S B	Technical Officer	7
250.	Ms. Shraddha Srinivasan	Technical Officer	7
251.	Ms. Sinai Salelkar Rucha Dilip	Technical Officer	7
252.	Sh. Andhale Rajkumar Ramrao	Technical Officer	7
253.	Sh. Dolas Rupali Murlidhar	Central Food Safety Officer	7
254.	Ms. Kalyani Burde (PWD)	Central Food Safety Officer	7
255.	Sh. Kaware Kedarnath Prakashappa	Central Food Safety Officer	7
256.	Ms. Patil Kartika Vijay	Central Food Safety Officer	7
257.	Mr. Ajay Singh Kataria	Technical Officer	7
258.	Mr. Ashvini Jaiswal	Technical Officer	7
259.	Ms. Aiswarya C	Technical Officer	7
260.	Sh. Rahul Kumar	Assistant	7
261.	Mr. Ajay Rathour	Assistant	6
262.	Mr. Deepanshu	Assistant	6
263.	Mr. Jang Bahadur Sharma	Assistant	6
264.	Mr. Krishn Kant Sharma	Assistant	6
265.	Mr. Nikhil Shukla	Assistant	6
266.	Mr. Rizwan Khan	Assistant	6
267.	Mr. Roopam Upadhyay	Assistant	6
268.	Mr. Adit Kumar Tripathi	Assistant	6
269.	Sh. Gaurav Sharma	Assistant	6
270.	Sh. Hemant Kumar	Assistant	6
271.	Sh. Mohan Lal Meena	Assistant	6
272.	Sh. Shubham	Assistant	6
273.	Sh. Sumit Ranjan	Assistant	6
274.	Sh. Udit Kumar Saini	Assistant	6
275.	Sh. Brajesh Kumar	Assistant	6
276.	Mr. Abhishek Kumar Shukla	Assistant	6
277.	Mr. Gaurav Pratap	Assistant	6
278.	Sh. Mukul Kumar	Assistant	6
279.	Sh. Aweek Ray	Assistant	6
280.	Mr. Ankit Kumar Singh	Assistant	6
281.	Ms. Deepika Singh	Hindi Translator	6
282.	Ms. Sanku Sree Kavya	IT Assistant	6
283.	Sh. Inderjeet Vashista	IT Assistant	6
284.	Sh. Sankha Narayan Bose	IT Assistant	6
285.	Sh. Vishal Kumar	Assistant	6
286.	Sh. Vishesh Kumar	Assistant	6
287.	Mr. Arijit Mitra	Assistant	6
288.	Smt. Sangita Pal Chowdury	Stenographer, Gr.II	6
289.	Sh. Vineeth E	Assistant	6
290.	Sh. Senthil Nathan K	Assistant	6
291.	Shri Sankar Sa	Sr. Technical Assistant	6
292.	Shri Ashutosh Bachhar	Technical Assistant	6
293.	Shri Abhijit Roy	Technical Assistant	6
294.	Ms. Chirasmitta Saha	Technical Assistant	6

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Designation	Pay Level
295.	Shri Subrota Das	Stenographer, Gr.I	6
296.	Shri Randhir Singh	Assistant	6
297.	Shri Subrata Saha	Sr. Lab. Assistant	5
298.	Smt. Sabita Mandi	Sr. Lab. Assistant	5
299.	Shri Shasanka Shekhar Mondal	Sr. Lab. Assistant	5
300.	Smt. Subhra Mazumdar	Sr. Lab. Assistant	5
301.	Shri Udaynath Khatua	Sr. Lab Assistant	5
302.	Ms. Purnima Tripathi	Junior Assistant Grade-I	4
303.	Mr. Suman Anand	Junior Assistant Grade-I	4
304.	Shri Animesh Kumar Majumder	UDC	4
305.	Shri Shambhu Sarkar	UDC	4
306.	Shri Dilip Kumar Gautam	UDC	4
307.	Shri Dipak Kumar Dutta	UDC	4
308.	Shri Amit Bose	Stenographer, Gr.III	4
309.	Smt. Sampa Saha	Lab Assistant	3
310.	Syed Mohd. Shahzada	Lab Assistant	3
311.	Shri Samir Kumar Bhattacharya	Lab Assistant	3
312.	Shri Biplap Halder	Lab Assistant	3
313.	Shri Alope Kumar Das	Lab Assistant	3
314.	Shri Subrata Mondal	Lab Assistant	3
315.	Shri Pradip Paul	Lab Assistant	3
316.	Shri Anuj Srivastava	Lab. Assistant	3
317.	Shri Sandip Kumar Kar	Store Keeper	2
318.	Shri Sajal Paul	LDC	2
319.	Shri Sandeep Das	LDC	2
320.	Shri Kumar Dhiraj	LDC	2
321.	Sh. Sajan Paswan	Lab. Attendant	1
322.	Shri Tapas Kurmar Biswas	Lab. Attendant	1
323.	Shri Suresh Chandra	Lab. Attendant	1
324.	Shri Subhash Chandra Nag	Lab. Attendant	1
325.	Shri Ram Chandra Gupta	Lab. Attendant	1
326.	Shri Lallan Prasad	Lab. Attendant	1
327.	Shri Biswajit Banerjee	Animal Attendant	1
328.	Shri Amit Kumar Chowdhury	Peon	1
329.	Shri Radha Krishna Das	Peon	1
330.	Shri Pradyut Naha	Peon	1
331.	Shri Gautam Gupta	Field Attendant	1
332.	Shri Raju Mallick	Sweeper	1
333.	Shri Dinesh Mallick	Sweeper	1
334.	Shri Biswajit Mazumdar	Darban	1
335.	Sh. Bablu Das	Watchman	1

As on 31.05.2021

Annexure-D

List of Contractual employees of FSSAI alongwith remuneration details			
S. No.	Name	Position	Gross Pay
1.	Shri Raj Singh	Consultant	120680
2.	Sh. Rajiv Kumar Mittal	Consultant	127162
3.	Sh. Sunil Bakshi	Consultant	106920
4.	Dr. Gyan Prakash Sharma	Consultant	73500
5.	Dr. Kavitha Ramasamy	Consultant	96320
6.	Dr. Archana Tiwari	Consultant	96320
7.	Sh. Anil Kapur	Consultant	75820
8.	Ms. Ruchika Sharma	Consultant	170070
9.	Sh. J.P. Sharma	Consultant	48930
10.	Ms. Vaidehi Kalzunkar	Consultant	68980
11.	Ms. Pritha Tripathi	Consultant	68980
12.	Ms. Monica Puniya	Consultant	68980
13.	Ms. Aruna Bandli	Consultant	68980
14.	Sh. Pankaj Roy	Deputy Manager (App. Development-Java/J2EE)	116630
15.	Sh. Gaurav Singh	Consultant {Deputy Manager (Java/J2EE)}	144490
16.	Sh. Manoj Mishra	Consultant {Deputy Manager (Database)}	137234
17.	Sh. P.V. Mathew	Consultant (Sr. Private Secretary)	51378
18.	Sh. Greesh Kumar Tuli	Consultant (Sr. Private Secretary)	45000
19.	Ms. Meenakshi Verma	Consultant (Skill Training and Capacity Building)	65000
20.	Sh. Jitendra Kumar	Consultant (Assistant Manager-Database)	66970
21.	Mrs. Mansi Agrawal	Consultant (Assistant Manager-Asp.Net)	57740
22.	Sh. Rajeev Kumar	Consultant {Assistant Manager (Java/J2EE)}	92909
23.	Sh. Vikas Kumar Tiwary	Consultant {Assistant Manager (Java/J2EE)}	87970
24.	Sh. Vaibhav Jain	Consultant {Assistant Manager (Database)}	68560
25.	Ms. Indra Arora	Consultant (Personal Secretary)	45000
26.	Sh. Tarashankar Roy	Consultant (Personal Secretary)	34799
27.	Ms. Tarini Choudhary	Consultant	40000
28.	Ms. Sukhmani Singh	Technical Officer	51840
29.	Ms. Pallavi Gautam	Technical Officer	51840
30.	Dr. Shelvi Agarwal	Technical Officer	51840
31.	Ms. Deepika Bansal	Technical Officer	51840
32.	Ms. Mili Saxena	Technical Officer	51840
33.	Ms. Anju Kavi	Technical Officer	50370
34.	Ms. Rashmi Gupta	Technical Officer	48930
35.	Ms. Kirti Gupta	Technical Officer	48930
36.	Ms. Tripti Tayal	Technical Officer	47540
37.	Ms. Shibani Panigrahi	Technical Officer	47540
38.	Ms. Shikha Bhardwaj	Technical Officer	47540
39.	Ms. Aswathy P.S.	Technical Officer	47540
40.	Ms. Nazia Hussain	Technical Officer	47540
41.	Shri Vineet Shyam	Technical Officer	51840
42.	Shri Amarsinh U. Pardeshi	Technical Officer	48930
43.	Shri Mritunjay Kumar Bhardwaj	Technical Officer	48930
44.	Shri Lalit Kumar	Technical Officer	47540
45.	Shri Virjesh Kumar Yadav	Technical Officer	51840
46.	Shri Krishna Kumar	Technical Officer	50370
47.	Ms. Shivani Sharma	Technical Officer	47540
48.	Shri Vinay Kumar Singh	Technical Officer	47540
49.	Shri Jinto Poul T.	Technical Officer	50370
50.	Dr. Asmita V. Patil	Technical Officer	48930

List of Contractual employees of FSSAI alongwith remuneration details

S. No.	Name	Position	Gross Pay
51.	Shri Satish Y. Patil	Technical Officer	48930
52.	Shri Kamalavinayagam. A	Technical Officer	51840
53.	Shri T. Raghunath	Technical Officer	51840
54.	Ms. P. Kavusalia	Technical Officer	48930
55.	Shri Raj Kumar Yeddula	Technical Officer	47540
56.	Ms. Albi Abraham	Technical Officer	47540
57.	Ms. Sumi Barman	Technical Officer	47540
58.	Shri Subhash Roy	Technical Assistant	50230
59.	Shri D. Ramachandran	Technical Assistant	50230
60.	Shri Saurabh Singh	Technical Assistant	50230
61.	Shri Gurunath S. Sathe	Technical Assistant	50230
62.	Ms. Ruchi Bharti	Technical Assistant	50230
63.	Shri Shivkumar H. Palimkar	Technical Assistant	50230
64.	Ms. Maria Antoinette Rajamani	Consultant (Legislative drafting, legal and regulatory affairs)	79034
65.	Ms. Rubel Farma Dogra	Consultant (IT and Data Analytics)	75000
66.	Sh. Prashaath R	Consultant (Data Centre)	102040
67.	Sh. Deepak Kumar	Consultant (Asp.net)	122450
68.	Sh. Ramesh Chander	Consultant	67235
69.	Ms. Sonia Thakur	Consultant (Graphic Designer)	54310
70.	Ms. Kavisha Nigam	Consultant (Testing)	68210
71.	Sh. Pawan Kishore Verma	Consultant (Project Coordinator & Data Manager)	105440
72.	Sh. Vyome Mehta	Consultant (Onsite Manager)	47620
73.	Sh. Avi Budhiraja	Consultant (Onsite Manager)	57060
74.	Sh. Kaushik Bajpai	Consultant (IT. Assistant-Documentation)	61225
75.	Sh. Om Prakash	Consultant	49901
76.	Sh. Nitish Kathuria	Consultant (Onsite Manager)	63690
77.	Sh. Dinesh Kumar Singh	Consultant (Onsite Manager)	38550
78.	Sh. Shailesh B. Nimbalkar	Consultant (Onsite Manager)	89758
79.	Sh. Brijendra Mishra	Consultant (Onsite Manager)	85031
80.	Sh. Kaushik Kalita	Consultant (Onsite Manager)	54760
81.	Sh. Midhun Murali	Consultant (Onsite Manager)	74953
82.	Sh. Pradeepta Raj Prasad Patel	Consultant (Onsite Manager)	89283
83.	Sh. Sudipta Hazra	Consultant (Onsite Manager)	47617
84.	Ms. Sree Varshini B	Consultant (Onsite Manager)	90699
85.	Sh. SMD Javeed	Consultant (Onsite Manager)	56846
86.	Shri Ashok Das	Assistant	50230
87.	Shri Sachin Yadav	Assistant	44700
88.	Shri Gourish Baral	IT. Assistant	51840
89.	Shri Ravi Shankar	Account Assistant	44700
90.	Shri Rakesh Narayan Patil	Account Assistant	50230
91.	Shri Pinaki Barik	Account Assistant	50230
92.	Ms. Suman Chillar	Personal Assistant	50230
93.	Shri Abhilash Sharma	Personal Assistant	50230
94.	Shri Kamal Dhyani	IT. Associate	50230
95.	Shri Siddhartha Dutta	MIS	30220
96.	Ms. Priyanka Shukla	Helpline Executive	27860
97.	Shri Mohit Gaur	Helpline Executive	27860
98.	Shri Braj Kumar Singh	Care Taker	28680
99.	Shri Jagdeep Kumar	DEO	28680
100.	Ms. Shivali Srivastava	DEO	28680
101.	Shri Tarun Kumar	DEO	28680
102.	Shri Ashwani Kumar	DEO	28680
103.	Ms. Preeti Sharma	DEO	28680
104.	Ms Pooja Rawat	DEO	28680
105.	Ms. Geetanjali	DEO	28680

List of Contractual employees of FSSAI alongwith remuneration details

S. No.	Name	Position	Gross Pay
106.	Ms. Kalpana Negi	DEO	28680
107.	Ms. Anita	DEO	28680
108.	Shri Ashish Negi	DEO	28680
109.	Shri Sachin Parashar	DEO	28680
110.	Ms. Pushpa Singhal	DEO	28680
111.	Ms. Vaishali Mardi	DEO	28680
112.	Ms. Parul Goel	DEO	28680
113.	Shri Pradeep Kumar	DEO	28680
114.	Ms. Pragati Seth	DEO	28680
115.	Shri Jatin Kashyap	DEO	27860
116.	Shri Narender Kumar Thakre	DEO	27860
117.	Shri Abhishek Kumar Shahi	DEO	27860
118.	Shri Ranjit Singh	DEO	27860
119.	Shri Mukesh Kumar	DEO	27860
120.	Ms. Deepti Gupta	DEO	27060
121.	Shri Hareesh. R	DEO	27060
122.	Shri Keshav Kumar	DEO	27060
123.	Ms. Meenakshi	DEO	27060
124.	Shri Ashwani Kumar	DEO	27060
125.	Ms. Shalu Singhal	DEO	27060
126.	Sh. Anshul Gupta	DEO	26300
127.	Ms. Renu Dixit	DEO	28680
128.	Ms. Hemlata	DEO	28680
129.	Shri Anil Sharma	DEO	28680
130.	Shri Mukesh Kumar Dixit	DEO	28680
131.	Ms. Tanuja Gowswami	DEO	28680
132.	Shri Jeherul Islam	DEO	28680
133.	Shri Suraj Gulab Wasnik	DEO	28680
134.	Shri Sarang T. Ghadge	DEO	28680
135.	Shri Dhananjay Thakur	DEO	28680
136.	Shri Siddhesh Morye	DEO	28680
137.	Shri Vaibhav Vinayak Patil	DEO	28680
138.	Shri Rahul Kalika Singh	DEO	28680
139.	Shri Anil Gulab Vashnik	DEO	28680
140.	Shri Sumedh Bhaskarrao Dere	DEO	28680
141.	Shri Pankaj Kr. Arora	Data Associate	28680
142.	Shri Meherwan Singh Rawat	Driver	26790
143.	Shri Narain Singh Rawat	Driver	26790
144.	Shri Bhupender Kumar	Attendant	26410
145.	Shri Rajesh Prasad	Attendant	25640
146.	Shri Vikash Kumar	Attendant	26410
147.	Shri Manish Kumar	Attendant	25640
148.	Shri Prem Singh	Attendant	25640
149.	Shri Deepak Singh	Attendant	25640
150.	Shri Ajay Kumar Kushwaha	Attendant	25640
151.	Shri Gaurav Kumar	Attendant	26410
152.	Shri Rupesh Kumar	Attendant	26410
153.	Shri Rahul Sharma	Attendant	26410
154.	Shri Ajay Kumar	Attendant	26410
155.	Shri Shiv Kumar Mourya	Attendant	26410
156.	Shri Amit Kumar	Attendant	26410
157.	Shri Bijender Singh	Attendant	25640
158.	Shri Darshan Singh	Attendant	26410
159.	Shri Ajay Kumar	Attendant	26410
160.	Shri Arvind Kumar Sharma	Attendant	26410

List of Contractual employees of FSSAI alongwith remuneration details

S. No.	Name	Position	Gross Pay
161.	Sh. Nitin Yadav	Attendant	25640
162.	Shri Awadh Prasad	Attendant	25640
163.	Ms. Pooja	Attendant	26410
164.	Shri Vinod Govind Kamble	Attendant	26410
165.	Shri Shashikant S. Mahatre	Attendant	26410
166.	Shri Shivkalyan B. Anrao	Attendant	26410
167.	Shri Sagar S. Pawar	Attendant	26410
168.	Shri Bapi Paul	Attendant	26410
169.	Shri Ratan Kumar Biswas	Attendant	26410
170.	Shri Bipul Chatterjee	Attendant	26410
171.	Ms. E. Ambika	Attendant	25640
172.	Shri E. Balamurugan	Attendant	26410
173.	Shri Protul Barua	Attendant	25640

List of FSSAI's websites/portals and other Digital Initiatives

S/N	Name	URL
1	FSSAI Integrated website main (Bilingual)	https://fssai.gov.in
2	Food Safety Compliance System (FoSCoS)	https://foscos.fssai.gov.in/
3	Food Imports Clearance System (FICS)	https://fics.fssai.gov.in
4	Food Safety Training and Certification (FoSTaC)	https://fostac.fssai.gov.in
5	Food Fortification Resource Centre (FFRC)	https://ffrc.fssai.gov.in
6	Indian Food Laboratory Network (InfolNET)	https://infolnet.fssai.gov.in/
7	Food Product Identity Verification System (FPIVS)	https://fssai.gov.in/fpivs
8	Food Culture	https://fssai.gov.in/foodculture
9	IFS Quick Access	https://fssai.gov.in/IFSquickaccess
10	Hygiene Rating	https://eatrightindia.gov.in/hygieneRating
11	Food Safety Knowledge Assimilation Network (FSKAN)	https://fssai.gov.in/fskan
12	FSSAI Internship Portal	https://fssai.gov.in/internship
13	FSSAI Recruitment Portal	https://fssai.gov.in/recruitment
14	FSSAI Trainers Portal	https://fssai.gov.in/trainers
15	FSSAI Scientific Panels Portal	https://fssai.gov.in/scientificpanels
16	Diet4Life	https://diet4life.fssai.gov.in

17	Detect Adulterations with Rapid Test: DART	https://fssai.gov.in/dart
18	Food Safety Compliance through Regular Inspection and Sampling System (FoSCoRIS)	https://foodregulatory.fssai.gov.in/foscoris
19	Food Regulatory Portal	https://foodregulatory.fssai.gov.in/
20	Jaivik Bharat: Organic Integrity Database	https://jaivikbharat.fssai.gov.in/
21	Save Food Share Food Portal	https://sharefood.fssai.gov.in/
22	FSSAI e-Comments Portal	https://fssai.gov.in/comments
23	Eat Right Movement	https://fssai.gov.in/EatRightMovement and several micro-portals for individual initiatives.
24	Repurpose Used Cooling Oil (RUCO)	https://fssai.gov.in/ruco/
25	Frequently Asked Question Mentor (FAQS)	https://fssai.gov.in/faqs
26	FSSAI Eat Right India Initiative Website	https://eatrightindia.gov.in/ and several micro-portals for individual initiatives.
27	Network of Professionals in Food & Nutrition (NetProFaN)	https://fssai.gov.in/NetProFaN
28	State Food Safety Index (SFSI)	https://fssai.gov.in/sfsi
29	Food Import Clearance Training of Authorised Custom Officers	https://fssai.gov.in/fictac
30	Audit Management System	https://fssai.gov.in/AMS/
31	Food Safety Connect	https://foscos.fssai.govin/consumergrievance/
32	FSSAI Covid Portal	https://fssai.gov.in/fscovidportal/
33	Food Analyst Exam Portal	https://fssai.gov.in/cms/fae-jae.php

S/N	Name	URL
1	FSSAI Integrated website main (Bilingual)	https://fssai.gov.in
2	Food Safety Compliance System (FoSCoS)	https://foscoss.fssai.gov.in/
3	Food Imports Clearance System (FICS)	https://fics.fssai.gov.in
4	Food Safety Training and Certification (FOSTAC)	https://fostac.fssai.gov.in
5	Food Fortification Resource Centre (FFRC)	https://ffrc.fssai.gov.in
6	Indian Food Laboratory Network (InfolNET)	https://infolnet.fssai.gov.in/
7	Food Product Identity Verification System (FPIVS)	https://fssai.gov.in/fpivs
8	Food Culture	https://fssai.gov.in/foodculture
9	IFS Quick Access	https://fssai.gov.in/IFSquickaccess
10	Hygiene Rating	https://fssai.gov.in/servesafe
11	Food Safety Knowledge Assimilation Network (FSKAN)	https://fssai.gov.in/fskan
12	FSSAI Internship Portal	https://fssai.gov.in/internship
13	FSSAI Recruitment Portal	https://fssai.gov.in/recruitment
14	FSSAI Trainers Portal	https://fssai.gov.in/trainers
15	FSSAI Scientific Panels Portal	https://fssai.gov.in/scientificpanels
16	Diet4Life	https://diet4life.fssai.gov.in
17	Detect Adulterations with Rapid Test: DART	https://fssai.gov.in/dart

18	Food Safety Compliance through Regular Inspection and Sampling System (FoSCoRIS)	https://foodregulatory.fssai.gov.in/foscris
19	Food Regulatory Portal	https://foodregulatory.fssai.gov.in/
20	Jaivik Bharat: Organic Integrity Database	https://jaivikbharat.fssai.gov.in/
21	Save Food Share Food Portal	https://sharefood.fssai.gov.in/
22	FSSAI e-Comments Portal	https://fssai.gov.in/comments
23	Eat Right Movement	https://fssai.gov.in/EatRightMovement
24	Repurpose Used Cooling Oil (RUCO)	https://fssai.gov.in/ruco/
25	Frequently Asked Question Mentor (FAQS)	https://fssai.gov.in/faqs
26	FSSAI Eat Right India Initiative Website	https://eatrightindia.gov.in/ and several micro-portals for individual initiatives.
27	Network of Professionals in Food & Nutrition (NetProFaN)	https://fssai.gov.in/NetProFaN
28	State Food Safety Index (SFSI)	https://fssai.gov.in/sfsi
29	Food Import Clearance Training of Authorised Custom Officers	https://fssai.gov.in/fictac
30	Audit Management System	https://fssai.gov.in/AMS/
31	Food Safety Connect	https://foscos.fssai.govin/consumergrievance/
32	FSSAI Covid Portal	https://fssai.gov.in/fscovidportal/
33	Food Safety Connect	https://foscosfssai.gov.in/consumergrievance/

As on 31.05.2022

Annexure-A

Sl. No	Name	Post	Division
1	Shri Arun Singhal	Chief Executive Officer	
2	Shri Rajeev Kumar Jain	Executive Director	Human Resource and Finance & Accounts Division
3	Ms. Inoshi Sharma	Executive Director	Regulatory Compliance Division and SBCD Division
4	Dr. Bhaskar N.	Advisor	Science & Standards Division
5	Dr. Harinder Singh Oberoi	Advisor	Quality Assurance Division
6	Mr. Amit Sharma	Director	Trade & International Cooperation Division
7	Shri Anil Mehta	Director	Regulatory Compliance Division
8	Shri B.S. Acharya	Director	Science & Standards Division
9	Ms. Lily Prasad	Chief Technology Officer	IT Division
10	Shri Rakesh Kumar	Director	Quality Assurance Division
11	Cdr. Sharad Aggarwal	Director	Finance and Accounts Division
12	Ms. Sweety Behera	Director	Quality Assurance Division
13	Shri V.K. Pancham	Director	Regulations Division
14	Col. Pramod Shahji Dahitule	Director	Eastern Region, Kolkata
15	Ms. Pritee Chaudhary	Director	Western Region, Mumbai
16	Mr. Sanu Jacob	Director	Science & Standards Division
17	Col. Lejy Jacob John	Director	Northern Region, Ghaziabad
18	Dr. A K Adhikari	Director	National Food Labrotory, Ghaziabad
19	Shri Surender Singh Raghav	Director	National Food Labrotory, JNPT Mumbai
20	Dr. Geetanjali	Microbiologist	National Food Labrotory, Kolkata
21	Dr. Inderjeet Singh Hura	Joint Director	Regulatory Compliance Division
22	Shri P. Karthikeyan	Joint Director	Science & Standards Division
23	Shri Parveen Jargar	Joint Director	Regulatory Compliance Division (Additional Charge of Vigilance Unit)
24	Shri Pushp Vanam	Joint Director	Science & Standards Division
25	Shri Shubhashish Mallick	Senior Manager	SBCD Division
26	Shri Umesh Kumar Jain	Joint Director	Human Resource and Training Division
27	Ms. Jitha K.K.	Joint Director	Southern Region, Chennai
28	Shri S. Pandiya Raja	Joint Director	Southern Region, Chennai
29	Ms. Sheetal Gupta	Joint Director	Western Region, Mumbai
30	Dr. Mahesh Hanmant Waghmare	Joint Director	Northern Region, Ghaziabad
31	Dr. K.A. Arul Anand	Joint Director	Southern Region, Chennai
32	Shri Sanjiv Patil	Joint Director	Western Region, Mumbai
33	Shri Deba Dutta Mishra	Joint Director	National Food Labrotory, Kolkata
34	Shri Ankeshwar Mishra	Joint Director	General Administration and Policy Co-ordination Division
35	Shri Dvg Hari Prasad Korupolu	Manager (IT)	IT Division
36	Shri Pritha Ghosh	Deputy Director	Quality Assurance Division
37	Shri Pushpinderjeet Kaur	Deputy Director	Trade & International Cooperation Division

38	Shri Vikas Talwar	Deputy Director	Regulatory Compliance Division
39	Shri Abhishek Kumar Singh	Deputy Director	Finance and Accounts Division
40	Shri Sasi Kanta Bhuyan	Deputy Director	Human Resource Division
41	Shri Virendra Singh Shekhawat	Manager	Training Division
42	Shri Manisha Narayan	Deputy Director	Quality Assurance Division
43	Shri Manish Kumar Mishra	Deputy Director	Finance and Accounts Division
44	Shri Vasant Gopinath Sarvade	Deputy Director	Western Region, Mumbai
45	Ms. K.N. Dhanya	Deputy Director	Southern Region, Cochin
46	Ms. Uma Maheshwari	Deputy Director	Southern Region, Chennai
47	Mr. Jesto George	Deputy Director	Southern Region, Cochin
48	Shri K.U. Methekar	Deputy Director	Western Region, Mumbai
49	Shri M. Kannan	Deputy Director	Southern Region, Chennai
50	Shri Subburaj. M	Deputy Director	Eastern Region, Kolkata
51	Shri Sumeysh Babu Krissnhan	Deputy Director	Eastern Region, Kolkata
52	Shri Partha Das Mohapatra	Deputy Director	North Eastern Region, Ghaziabad
53	Shri Abhay Ramrao Tangade	Deputy Director	Southern Region, Chennai
54	Shri Sukant Chaudhary	Deputy Director	Western Region, Mumbai
55	Shri Mahitosh Kumar	Deputy Director	National Food Labrotory, Raxual
56	Ms. Sabita Jaiswal	Assistant Director (T)	Quality Assurance Division
57	Ms. Akanksha Dua	Assistant Director	Trade & International Cooperation Division
58	Shri Akhilesh Gupta	Assistant Director	Regulatory Compliance Division
59	Shri Akhilesh R Motawala	Assistant Director	Trade & International Cooperation Division
60	Shri Anindya Mandal	Deputy Manager (IT)	IT Division
61	Ms. Apoorva Srivastav	Assistant Director (T)	Regulatory Compliance Division
62	Shri Arvinda Kumar	Assistant Director	Regulatory Compliance Division
63	Shri Deepak Raja	Deputy Manager (IT)	IT Division
64	Dr. Dinesh Kumar	Assistant Director (T)	Quality Assurance Division
65	Shri Harish Kumar Rk	Assistant Director (T)	Science & Standards Division
66	Shri Jitender Singh	Assistant Director (T)	Regulatory Compliance Division
67	Ms. Jyotsana Singh	Food Analyst	Quality Assurance Division
68	Shri Keerti Raj	Assistant Director	Human Resource Division
69	Ms. Kriti Chugh	Assistant Director	Regulatory Compliance Division
70	Shri Madan Kumar Jha	Assistant Director	Human Resource Division (Recruitment Unit)
71	Shri Madan Mohan Khantwal	Assistant Director	Human Resource Division (Vigilance Unit)
72	Shri Manish Nigam	Assistant Director	Training Division
73	Ms. Navneet Kaur	Assistant Director (T)	Regulatory Compliance Division
74	Shri Nilesh Kumar Ojha	Assistant Director	Quality Assurance Division
75	Shri Pankaj Gera	Assistant Director	General Administration and Policy Co-ordination Division
76	Shri Pankaj Kumar Meena	Assistant Director (T)	Science & Standards Division
77	Shri Prabhat Kumar Mishra	Assistant Director	Regulatory Compliance Division
78	Shri Pradeep Kumar Jain	Assistant Director	Human Resource Division (Recruitment Unit)
79	Ms. Prasansa Singh	Assistant Director (T)	Quality Assurance Division
80	Dr. Rahul Mukundrao Warhadpande	Assistant Director (T)	Quality Assurance Division
81	Shri Ravinder Kumar Narula	Assistant Director	Quality Assurance Division

82	Ms. Richa Kundra	Assistant Director (T)	Science & Standards Division
83	Ms. Ritu Saxena	Assistant Director (T)	Regulatory Compliance Division
84	Ms. Ruby Mishra	Food Analyst	Quality Assurance Division
85	Ms. Sakshee Pipliyal	Assistant Director (T)	Regulations Division
86	Shri Shailender Kumar	Assistant Director (T)	Quality Assurance Division
87	Ms. Smita Singh	Assistant Director	Legal Division
88	Ms. Sonika Kumari	Assistant Director (T)	Quality Assurance Division
89	Ms. Sreela Bandyopadhyay	Assistant Director (T)	Regulatory Compliance Division
90	Ms. Sujata Singh	Assistant Director (T)	Trade & International Cooperation Division
91	Ms. Vandana	Deputy Manager	SBCD Division
92	Ms. Veenu Taneja	Assistant Director (T)	Science & Standards Division
93	Ms. Vinita Verma	Assistant Director (T)	Regulatory Compliance Division
94	Shri Vishwas Sharma	Deputy Manager	SBCD Division
95	Dr. Sakshi Sharma	Assistant Director (T)	Quality Assurance Division
96	Ms. Mercy Stella C.	Assistant Director (T)	Quality Assurance Division
97	Shri Ashok Kr. Patel	Assistant Director (T)	Northern Region, Ghaziabad
98	Ms. Ratna Shrivastava	Assistant Director (T)	Northern Region, Ghaziabad
99	Ms. Payel Maji	Assistant Director (T)	Eastern Region, Kolkata
100	Shri Amol Rajendrarao Jagtap	Assistant Director (T)	Western Region, Mumbai
101	Ms. Sukanya Pondugala	Assistant Director (T)	Western Region, Mumbai
102	Shri Rakesh Taluru	Assistant Director	Southern Region, Chennai
103	Dr. J.Jelin	Assistant Director (T)	Southern Region, Chennai
104	Shri Nagendranath Chiluvuru	Assistant Director (T)	Southern Region, Chennai
105	Ms. Bhisle Chetna Bharat	Assistant Director (T)	Western Region, Mumbai
106	Shri Nirmal Francis	Deputy Manager	Southern Region, Chennai
107	Shri Kumaresan Chandrasekar	Assistant Director (T)	Eastern Region, Kolkata
108	Ms. Asha Chaurasia	Assistant Director (T)	Northern Region, Ghaziabad
109	Ms. Jaspreet Kaur	Assistant Director (T)	Northern Region, Ghaziabad
110	Ms. Preeti	Assistant Director (T)	Northern Region, Ghaziabad
111	Shri E Prabhakaran	Assistant Director (T)	Southern Region, Chennai
112	Dr. Vivek. V	Assistant Director (T)	Southern Region, Chennai
113	Shri Irmia Katamgari	Assistant Director (T)	Western Region, Mumbai
114	Ms. Jyoti Mukund Harne	Assistant Director (T)	Western Region, Mumbai
115	Shri Nilesh Madhukar Dhundale	Assistant Director (T)	Western Region, Mumbai
116	Ms. Sheela Gauli	Assistant Director (T)	Western Region, Mumbai
117	Smt. K.C Maya	Assistant Director (T)	Southern Region, Chennai

11 8	Shri Saroj Kumar Mehar	Assistant Director (T)	Eastern Region, Kolkata
11 9	Ms. Laxmibai S Dhakatre	Assistant Director (T)	National Food Labrotory, Ghaziabad
12 0	Shri Ligen Das	Food Analyst	National Food Labrotory, Kolkata
12 1	Ms. Deepika Kachhwaha	Food Analyst	National Food Labrotory, Ghaziabad
12 2	Shri Chezhiyan K	Food Analyst	National Food Labrotory, Kolkata
12 3	Shri A Nagarajan	Food Analyst	NFL, JNPT Mumbai

As on 31.05.2022

Annexure-C

Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis			
Sl. No.	Name	Post	Pay Level
1	Shri Arun Singhal	Chief Executive Officer	17
2	Shri Rajeev Kumar Jain	Executive Director	15

3	Ms. Inoshi Sharma	Executive Director	14
4	Dr. Bhaskar N.	Advisor	14
5	Dr. Harinder Singh Oberoi	Advisor	14
6	Mr. Amit Sharma	Director	13
7	Shri Anil Mehta	Director	13
8	Shri B.S. Acharya	Director	13
9	Ms. Lily Prasad	Chief Technology Officer	13
10	Shri Rakesh Kumar	Director	13
11	Cdr. Sharad Aggarwal	Director	13
12	Ms. Sweety Behera	Director	13
13	Shri V.K. Pancham	Director	13
14	Col. Pramod Shahji Dahitule	Director	13
15	Ms. Pritee Chaudhary	Director	13
16	Mr. Sanu Jacob	Director	13
17	Col. Lejy Jacob John	Director	13
18	Dr. A K Adhikari	Director	13
19	Shri Surender Singh Raghav	Director	13
20	Dr. Geetanjali	Microbiologist	13
21	Dr. Inderjeet Singh Hura	Joint Director	12
22	Shri P. Karthikeyan	Joint Director	12
23	Shri Parveen Jargar	Joint Director	12
24	Shri Pushp Vanam	Joint Director	12
25	Shri Shubhashish Mallick	Senior Manager	12
26	Shri Umesh Kumar Jain	Joint Director	12
27	Ms. Jitha K.K.	Joint Director	12
28	Shri S. Pandiya Raja	Joint Director	12
29	Ms. Sheetal Gupta	Joint Director	12
30	Dr. Mahesh Hanmant Waghmare	Joint Director	12
31	Dr. K.A. Arul Anand	Joint Director	12
32	Shri Sanjiv Patil	Joint Director	12
33	Shri Deba Dutta Mishra	Joint Director	12
34	Shri Ankeshwar Mishra	Joint Director	12
35	Shri Dvg Hari Prasad Korupolu	Manager (IT)	11
36	Shri Pritha Ghosh	Deputy Director	11
37	Shri Pushpinderjeet Kaur	Deputy Director	11
38	Shri Vikas Talwar	Deputy Director	11
39	Shri Abhishek Kumar Singh	Deputy Director	11
40	Shri Sasi Kanta Bhuyan	Deputy Director	11
41	Shri Virendra Singh Shekhawat	Manager	11
42	Shri Manisha Narayan	Deputy Director	11
43	Shri Manish Kumar Mishra	Deputy Director	11
44	Shri Vasant Gopinath Sarvade	Deputy Director	11
45	Ms. K.N. Dhanya	Deputy Director	11
46	Ms. Uma Maheshwari	Deputy Director	11
47	Mr. Jestu George	Deputy Director	11

48	Shri K.U. Methekar	Deputy Director	11
49	Shri M. Kannan	Deputy Director	11
50	Shri Subburaj. M	Deputy Director	11
51	Shri Sumeysh Babu Krishshnan	Deputy Director	11
52	Shri Partha Das Mohapatra	Deputy Director	11
53	Shri Abhay Ramrao Tangade	Deputy Director	11
54	Shri Sukant Chaudhary	Deputy Director	11
55	Shri Mahitosh Kumar	Deputy Director	11
56	Ms. Sabita Jaiswal	Assistant Director (T)	10
57	Ms. Akanksha Dua	Assistant Director	10
58	Shri Akhilesh Gupta	Assistant Director	10
59	Shri Akhilesh R Motawala	Assistant Director	10
60	Shri Anindya Mandal	Deputy Manager (IT)	10
61	Ms. Apoorva Srivastav	Assistant Director (T)	10
62	Shri Arvinda Kumar	Assistant Director	10
63	Shri Deepak Raja	Deputy Manager (IT)	10
64	Dr. Dinesh Kumar	Assistant Director (T)	10
65	Shri Harish Kumar Rk	Assistant Director (T)	10
66	Shri Jitender Singh	Assistant Director (T)	10
67	Ms. Jyotsana Singh	Food Analyst	10
68	Shri Keerti Raj	Assistant Director	10
69	Ms. Kriti Chugh	Assistant Director	10
70	Shri Madan Kumar Jha	Assistant Director	10
71	Shri Madan Mohan Khantwal	Assistant Director	10
72	Shri Manish Nigam	Assistant Director	10
73	Ms. Navneet Kaur	Assistant Director (T)	10
74	Shri Nilesh Kumar Ojha	Assistant Director	10
75	Shri Pankaj Gera	Assistant Director	10
76	Shri Pankaj Kumar Meena	Assistant Director (T)	10
77	Shri Prabhat Kumar Mishra	Assistant Director	10
78	Shri Pradeep Kumar Jain	Assistant Director	10
79	Ms. Prasansa Singh	Assistant Director (T)	10
80	Dr. Rahul Mukundrao Warhadpande	Assistant Director (T)	10
81	Shri Ravinder Kumar Narula	Assistant Director	10
82	Ms. Richa Kundra	Assistant Director (T)	10
83	Ms. Ritu Saxena	Assistant Director (T)	10
84	Ms. Ruby Mishra	Food Analyst	10
85	Ms. Sakshee Pipliyal	Assistant Director (T)	10
86	Shri Shailender Kumar	Assistant Director (T)	10
87	Ms. Smita Singh	Assistant Director	10
88	Ms. Sonika Kumari	Assistant Director (T)	10
89	Ms. Sreela Bandyopadhyay	Assistant Director (T)	10
90	Ms. Sujata Singh	Assistant Director (T)	10
91	Ms. Vandana	Deputy Manager	10
92	Ms. Veenu Taneja	Assistant Director (T)	10

93	Ms. Vinita Verma	Assistant Director (T)	10
94	Shri Vishwas Sharma	Deputy Manager	10
95	Dr. Sakshi Sharma	Assistant Director (T)	10
96	Ms. Mercy Stella C.	Assistant Director (T)	10
97	Shri Ashok Kr. Patel	Assistant Director (T)	10
98	Ms. Ratna Shrivastava	Assistant Director (T)	10
99	Ms. Payel Maji	Assistant Director (T)	10
100	Shri Amol Rajendrarao Jagtap	Assistant Director (T)	10
101	Ms. Sukanya Pondugala	Assistant Director (T)	10
102	Shri Rakesh Taluru	Assistant Director	10
103	Dr. J.Jelin	Assistant Director (T)	10
104	Shri Nagendranath Chiluvuru	Assistant Director (T)	10
105	Ms. Bhisle Chetna Bharat	Assistant Director (T)	10
106	Shri Nirmal Francis	Deputy Manager	10
107	Shri Kumaresan Chandrasekar	Assistant Director (T)	10
108	Ms. Asha Chaurasia	Assistant Director (T)	10
109	Ms. Jaspreet Kaur	Assistant Director (T)	10
110	Ms. Preeti	Assistant Director (T)	10
111	Shri E Prabhakaran	Assistant Director (T)	10
112	Dr. Vivek. V	Assistant Director (T)	10
113	Shri Irmia Katamgari	Assistant Director (T)	10
114	Ms. Jyoti Mukund Harne	Assistant Director (T)	10
115	Shri Nilesh Madhukar Dhundale	Assistant Director (T)	10
116	Ms. Sheela Gaudi	Assistant Director (T)	10
117	Smt. K.C Maya	Assistant Director (T)	10
118	Shri Saroj Kumar Mehar	Assistant Director (T)	10
119	Ms. Laxmibai S Dhakatre	Assistant Director (T)	10
120	Shri Ligen Das	Food Analyst	10
121	Ms. Deepika Kachhwaha	Food Analyst	10
122	Shri Chezhiyan K	Food Analyst	10
123	Shri A Nagarajan	Food Analyst	10
124	Shri Rajiv Kumar Singh	Administrative Officer	8
125	Shri Ajit Kumar Das	Administrative Officer	8
126	Shri Anand Kumar Prasad	Administrative Officer	8
127	Shri Ashok Kumar	Administrative Officer	8
128	Shri Chandan Kumar Das	Senior Private Secretary	8
129	Ms. Charu Suri	Administrative Officer	8
130	Shri Dhananjay Kumar Mehta	Administrative Officer	8
131	Ms. Sonal	Administrative Officer	8
132	Shri Bittu Kumar	Senior Private Secretary	8
133	Shri Saurabh Kumar Saxena	Administrative Officer	8
134	Shri Sanjeev Kumar Joshia	Senior Private Secretary	8
135	Shri Kangkan Bordalai	Administrative Officer	8
136	Ms. Shikha Malhotra	Administrative Officer	8
137	Shri S. Anand	Administrative Officer	8

138	Ms. Syamly Sathyan	Administrative Officer	8
139	Shri Padma Krushnarao Umabarkar	Administrative Officer	8
140	Shri Sanjay Laxmanrao Meshram	Administrative Officer	8
141	Shri Gurumel Singh Lodhi	Administrative Officer	8
142	Shri Randhir Singh	Administrative Officer	8
143	Shri Abhinay Shashank	Technical Officer	7
144	Shri Abhishek Panwar	Technical Officer	7
145	Ms. Aiman	Technical Officer	7
146	Shri Amit Jha	Technical Officer	7
147	Shri Ankit Kushwaha	Technical Officer	7
148	Ms. Apoorva Sharma	Technical Officer	7
149	Ms. Aprajita Verma	Technical Officer	7
150	Shri Balam Giri	Technical Officer	7
151	Shri Brijesh Kumar	Technical Officer	7
152	Ms. Divya	Technical Officer	7
153	Ms. Firdaus Jahan	Technical Officer	7
154	Shri Ganesh Vishweshwar Bhat	Technical Officer	7
155	Ms. Geetika	Technical Officer	7
156	Ms. Gurpreet Kaur	Technical Officer	7
157	Ms. Heena Yadav	Technical Officer	7
158	Ms. Himanshi Solanki	Technical Officer	7
159	Ms. Hiya Pandey	Technical Officer	7
160	Shri Jagdeep Kumar	Technical Officer	7
161	Ms. Jeevan Lata	Technical Officer	7
162	Ms. Kanika Aggarwal	Technical Officer	7
163	Ms. Manpreet Kour	Technical Officer	7
164	Ms. Meenal Arora	Technical Officer	7
165	Mr. Mohd Amir Paray	Technical Officer	7
166	Mr. Mohd Faraz	Technical Officer	7
167	Shri Mrityunjay Anand	Technical Officer	7
168	Shri Pardeep Singh	Technical Officer	7
169	Shri Pravesh Shanker Chaubey	Technical Officer	7
170	Ms. Priyanka Meena	Technical Officer	7
171	Ms. Ridhi Sood	Technical Officer	7
172	Ms. Sakshi Gaurkhede	Technical Officer	7
173	Ms. Sanju Narwal	Technical Officer	7
174	Ms. Sunaina Verma	Technical Officer	7
175	Dr. Vikram	Technical Officer	7
176	Ms. Arkalina Dwibedi	Technical Officer	7
177	Shri Arul Murugan M	Technical Officer	7
178	Shri Arun S Kumar	Technical Officer	7
179	Shri Balaji G	Technical Officer	7
180	Shri Dhanesh V	Technical Officer	7
181	Shri Dibyanshu Prakash	Assistant Manager	7
182	Shri Gurpreet Singh	Technical Officer	7

183	Ms. Harika Raj	Technical Officer	7
184	Ms. Korturti Jayani	Technical Officer	7
185	Ms. Priti Singh	Assistant Manager	7
186	Shri Puneet Gupta	Central Food Safety Officer	7
187	Shri Ratish Ramanan K	Technical Officer	7
188	Shri S Ajay Vino	Technical Officer	7
189	Shri Sachin Verma	Central Food Safety Officer	7
190	Ms. Shravya G N	Technical Officer	7
191	Ms. Shruti Sareen	Assistant Manager	7
192	Shri Sunil Kumar	Technical Officer	7
193	Shri Vishnu Suresh	Technical Officer	7
194	Shri Sanjay	Technical Officer	7
195	Ms. Srishti Sharma	Central Food Safety Officer	7
196	Shri Aman Kaushik	Technical Officer	7
197	Ms. Sheetal Devi	Technical Officer	7
198	Shri Saurabh Kumar Dubey	Technical Officer	7
199	Shri Brijendra Mishra	Assistant Manager (IT)	7
200	Ms. Dhanya Suresh	Technical Officer	7
201	Ms. Priya Singh	Technical Officer	7
202	Ms. Sukhmani Singh	Technical Officer	7
203	Ms. Vishali K	Technical Officer	7
204	Shri Alakshendra Pratap Singh	Technical Officer	7
205	Ms. Aswathy P S	Technical Officer	7
206	Shri Atindra Sarma	Assistant Manager	7
207	Shri Shedage Kishor Ashok	Technical Officer	7
208	Shri Shubham Jha	Assistant Manager (IT)	7
209	Shri Dhananjoy Dhara	Technical Officer	7
210	Shri Kalyan Pal	Technical Officer	7
211	Ms. Madhumita Majumdar	Technical Officer	7
212	Shri Neli Ashihrii Ekhe	Technical Officer	7
213	Shri Pranjal Deka	Technical Officer	7
214	Ms. Ashu	Technical Officer	7
215	Ms. Varshika Gangwar	Technical Officer	7
216	Ms. Anjali V	Technical Officer	7
217	Ms. Divya V	Technical Officer	7
218	Shri Eshwar Naik Ramavathu	Technical Officer	7
219	Shri Hari Sankar S S	Technical Officer	7
220	Ms. Hema Persis Andrews	Technical Officer	7
221	Ms. K Preetha	Technical Officer	7
222	Ms. K. Rohini Devi	Technical Officer	7
223	Ms. Krithika S	Technical Officer	7
224	Ms. Lydia Sona Lizzy W	Technical Officer	7
225	Ms. Nivetha S	Technical Officer	7
226	Ms. Urmila Unnikrishnan	Technical Officer	7
227	Shri Vairalingam C	Technical Officer	7

228	Ms. Bane Akshda Anil	Technical Officer	7
229	Shri Bharath G	Technical Officer	7
230	Shri Chinmay Shekhar Manohar	Technical Officer	7
231	Shri Dhanavath Srinu	Technical Officer	7
232	Shri Gavit Sachin Ratilal	Technical Officer	7
233	Shri Jibin Balu M T	Technical Officer	7
234	Shri Joseph Amruthraj A	Technical Officer	7
235	Shri Muhammad Salman Chukkan	Technical Officer	7
236	Ms. Sukitha A	Technical Officer	7
237	Ms. Vidya S B	Technical Officer	7
238	Ms. Shraddha Srinivasan	Technical Officer	7
239	Shri Bhandare Arvind Suryakant	Central Food Safety Officer	7
240	Shri Bibindas K S	Central Food Safety Officer	7
241	Shri Debi Prasad Sahoo	Technical Officer	7
242	Shri Jakkani Saiteja	Central Food Safety Officer	7
243	Ms. Kamsen Khutiya	Technical Officer	7
244	Shri Anurag Yadav	Technical Officer	7
245	Ms. Archana P	Technical Officer	7
246	Shri Shailesh Kumar Singh	Technical Officer	7
247	Shri Shivanshu Dewra	Central Food Safety Officer	7
248	Ms. Aparna B R	Central Food Safety Officer	7
249	Shri Balaji T	Technical Officer	7
250	Shri Barmavath Deepak	Technical Officer	7
251	Ms. Chandanasree Devarapalli	Technical Officer	7
252	Ms. Divya Suresh	Technical Officer	7
253	Ms. Divya V	Technical Officer	7
254	Shri K Sai Shiva	Technical Officer	7
255	Shri Praveen Raja M	Technical Officer	7
256	Shri S Surendran	Technical Officer	7
257	Mr. Sayyad Abdul	Central Food Safety Officer	7
258	Ms. Sivabakkiyam P	Central Food Safety Officer	7
259	Ms. Swathi	Central Food Safety Officer	7
260	Shri Fairouz Jazack T K	Technical Officer	7
261	Ms. S. Supriya	Technical Officer	7
262	Shri Andhale Rajkumar Ramrao	Technical Officer	7
263	Ms. Dolas Rupali Murlidhar	Central Food Safety Officer	7
264	Ms. Kalyani Burde	Central Food Safety Officer	7
265	Shri Kaware Kedarnath Prakashappa	Central Food Safety Officer	7
266	Shri Pabal Vedant Laxman	Central Food Safety Officer	7
267	Ms. Patil Kartika Vijay	Central Food Safety Officer	7
268	Shri Vigneshwaran Arasappa Thevar	Central Food Safety Officer	7
269	Shri Sandip Prasad	Technical Officer	7
270	Shri Kaleem Ahmed	Central Food Safety Officer	7
271	Shri Sher Singh Meena	Central Food Safety Officer	7
272	Shri Jondhale Sunil Kashiram	Central Food Safety Officer	7

273	Ms. Harshala Rajendra Patil	Technical Officer	7
274	Shri C Senthil Murugan	Central Food Safety Officer	7
275	Shri Umang Srivastava	Central Food Safety Officer	7
276	Shri Vishnu A S	Technical Officer	7
277	Ms. Mahalakshmi.M	Technical Officer	7
278	Ms. Devanshi Chawla	Technical Officer	7
279	Shri Satish Kumar	Technical Officer	7
280	Shri Abhishek Gupta	Technical Officer	7
281	Ms. Nandita Das	Central Food Safety Officer	7
282	Ms. L Hruyia	Technical Officer	7
283	Ms. Kommoju Aishwarya	Central Food Safety Officer	7
284	Ms. Minta Elizabeth Varghese	Central Food Safety Officer	7
285	Shri Podapati Chiranjeevi	Central Food Safety Officer	7
286	Ms. Kumari Namita	Central Food Safety Officer	7
287	Shri Vaibhav Vyas	Central Food Safety Officer	7
288	Shri Nehulkumar Maheshbhai Shrigod	Central Food Safety Officer	7
289	Shri Patil Satish Yashavant	Central Food Safety Officer	7
290	Ms. Tina K J	Central Food Safety Officer	7
291	Shri Rishav	Central Food Safety Officer	7
292	Ms. Sheela P S	Central Food Safety Officer	7
293	Ms. Swati Kumari	Central Food Safety Officer	7
294	Shri Debesh Chakrabarty	Personal Secretary	7
295	Shri S. Gunaseelan	Personal Secretary	7
296	Shri Najif Akram	Technical Officer	7
297	Shri Vishwase Dada Nana	Technical Officer	7
298	Shri Deshmukh Sanjay Govindrao	Technical Officer	7
299	Shri T Ragunath	Technical Officer	7
300	Shri Harish Bandu Bhalerao	Technical Officer	7
301	Shri Ajay Singh Kataria	Technical Officer	7
302	Shri Ashvini Jaiswal	Technical Officer	7
303	Ms. Sinai Salelkar Rucha Dilip	Technical Officer	7
304	Ms. Aiswarya C	Technical Officer	7
305	Shri Mukesh Bhagwan Gite	Technical Officer	7
306	Shri Manu H A	Technical Officer	7
307	Shri Akash Kumar	Technical Officer	7
308	Shri Jayant Kumar	Technical Officer	7
309	Shri Naveen Bijalwan	Technical Officer	7
310	Shri Sooraj Surendran N	Technical Officer	7
311	Ms. Pankhuree Singh	Technical Officer	7
312	Shri Abhishek Kumar Shukla	Assistant	6
313	Shri Ankit Kumar Singh	Assistant	6
314	Shri Deepanshu	Assistant	6
315	Shri Gaurav Pratap	Assistant	6
316	Shri Jang Bahadur Sharma	Assistant	6
317	Shri Krishn Kant Sharma	Assistant	6

318	Shri Nikhil Shukla	Assistant	6
319	Shri Rizwan Khan	Assistant	6
320	Shri Roopam Upadhyay	Assistant	6
321	Shri Adit Kumar Tripathi	Assistant	6
322	Ms. Deepika Singh	Hindi Translator	6
323	Shri Hemant Kumar	Assistant	6
324	Shri Mohan Lal Meena	Assistant	6
325	Shri Sankha Narayan Bose	IT Assistant	6
326	Ms. Sanku Sree Kavya	IT Assistant	6
327	Shri Sumit Ranjan	Assistant	6
328	Shri Udit Kumar Saini	Assistant	6
329	Shri Brajesh Kumar	Assistant	6
330	Shri Mukul Kumar	Assistant	6
331	Shri Inderjeet Vashista	IT Assistant	6
332	Shri Ashish Kumar Lather	Personal Assistant	6
333	Shri Anupam Kumar Pal	Personal Assistant	6
334	Ms. Aanchal Jawla	Personal Assistant	6
335	Ms. Anjali Singh	Personal Assistant	6
336	Ms. Mohini Rai	Personal Assistant	6
337	Ms. K A Aishwarya	Personal Assistant	6
338	Ms. Pallavi Pandey	Personal Assistant	6
339	Shri Parveen Kumar	Personal Assistant	6
340	Ms. Prabhleen Kaur	Personal Assistant	6
341	Shri Jitender Kumar Meena	Assistant	6
342	Shri Aniket Kumar	Assistant	6
343	Ms. Niti Roy	Hindi Translator	6
344	Shri Raj Kumar	Assistant	6
345	Mr. Mohd Asif	Personal Assistant	6
346	Shri Vishal	Personal Assistant	6
347	Shri Vikas Singh	Assistant	6
348	Shri Mukesh Saini	Assistant	6
349	Shri Arijit Mitra	Assistant	6
350	Shri Vishal Kumar	Assistant	6
351	Shri Vishesh Kumar	Assistant	6
352	Shri Vineeth E	Assistant	6
353	Shri Aveek Ray	Assistant	6
354	Shri Senthil Nathan K	Assistant	6
355	Shri Abhishek Goyal	Assistant	6
356	Shri Aman Pathak	Assistant	6
357	Shri Ankit	Personal Assistant	6
358	Ms. Amrita Sen	Personal Assistant	6
359	Shri Udaynath Khatua	Assistant	6
360	Shri Rahul Kumar	Assistant	6
361	Shri Abhijit Roy	Technical Assistant	6
362	Shri Ashutosh Baschar	Technical Assistant	6

363	Ms. Chirasmitta Saha	Technical Assistant	6
364	Ms. Sangita Pal Chowdury	Stenographer, Gr.II	6
365	Shri Sankar Sa	Sr. Technical Assistant	6
366	Shri Subrota Das	Stenographer, Gr.I	6
367	Ms. Sabita Mandi	Sr. Lab. Assistant	5
368	Shri Shasanka Shekhar Mondal	Sr. Lab. Assistant	5
369	Ms. Subhra Mazumdar	Sr. Lab. Assistant	5
370	Shri Subrata Saha	Sr. Lab. Assistant	5
371	Ms. Purnima Tripathi	Junior Assistant Grade - I	4
372	Shri Suman Anand	Junior Assistant Grade - I	4
373	Ms. Mehak Sharma	Junior Assistant Grade - I	4
374	Shri Arpit Goswami	Junior Assistant Grade - I	4
375	Shri Sudhanshu Deol	Junior Assistant Grade - I	4
376	Shri Vinay Kumar	Junior Assistant Grade - I	4
377	Shri Anuj Srivastava	Junior Assistant Grade - I	4
378	Shri Amit Bose	Stenographer, Gr.III	4
379	Shri Animesh Kumar Majumder	UDC	4
380	Shri Dilip Kumar Gautam	UDC	4
381	Shri Dipak Kumar Dutta	UDC	4
382	Shri Shambhu Sarkar	UDC	4
383	Shri Alope Kumar Das	Lab Assistant	3
384	Shri Biplap Haldar	Lab Assistant	3
385	Mr. Mohd. Shahzada	Lab Assistant	3
386	Shri Pradip Paul	Lab Assistant	3
387	Shri Samir Kumar Bhattacharya	Lab Assistant	3
388	Ms. Sampa Saha	Lab Assistant	3
389	Shri Subrata Mondal	Lab Assistant	3
390	Shri Kumar Dhiraj	LDC	2
391	Shri Sajal Paul	LDC	2
392	Shri Sandeep Das	LDC	2
393	Shri Sandip Kumar Kar	Store Keeper	2
394	Shri Amit Kumar Chowdhury	Peon	1
395	Shri Bablu Das	Watchman	1
396	Shri Biswajit Banerjee	Animal Attendant	1
397	Shri Biswajit Mazumdar	Darban	1
398	Shri Gautam Gupta	Field Attendant	1
399	Shri Lallan Prasad	Lab. Attendant	1
400	Shri Pradyut Naha	Peon	1
401	Shri Radha Krishna Das	Peon	1
402	Shri Ram Chandra Gupta	Lab. Attendant	1
403	Shri Sajan Paswan	Lab. Attendant	1
404	Shri Subhash Chandra Nag	Lab. Attendant	1
405	Shri Suresh Chandra	Lab. Attendant	1
406	Shri Tapas Kurmar Biswas	Lab. Attendant	1

As on 31.05.2022

Annexure-D

Sl. No.	Name	Contract Designation	Remuneration
1	Ms. Ruchika Sharma	Consultant	1,83,680
2	Sh. Manoj Mishra	Consultant	1,43,400
3	Sh. Rajiv Kumar Mittal	Consultant	1,37,335
4	Shri Raj Singh	Consultant	1,20,680
5	Dr. Kavitha Ramasamy	Consultant	1,07,480
6	Dr. Archna Tiwari	Consultant	1,15,453
7	Sh. Sunil Bakshi	Consultant	1,06,920
8	Sh. Shailesh B. Nimbalkar	Consultant	96,939
9	Sh. Pradeepta Raj Prasad Patel	Consultant	96,426
10	Sh. Midhun Murali	Consultant	87,425
11	Ms. Monica Puniya	Consultant	82,586
12	Ms. Aruna Bandli	Consultant	82,586
13	Ms. Vaidehi Kalzunkar	Consultant	82,586
14	Ms. Maria Antoinette Rajamani	Consultant	75,000
15	Dr. Gyan Prakash Sharma	Consultant	73,500
16	Sh. Nitish Kathuria	Consultant	68,785
17	Sh. Ramesh Chander	Consultant	67,235
18	Sh. SMD Javeed	Consultant	61,394
19	Ms. Sonia Thakur	Consultant	58,660
20	Ms. Pallavi Gautam	Technical Officer	62,006
21	Dr. Shelvi Agarwal	Technical Officer	62,006
22	Ms. Deepika Bansal	Technical Officer	62,006
23	Shri Vineet Shyam	Technical Officer	62,006
24	Shri Virjesh Kumar Yadav	Technical Officer	57,780
25	Shri Kamalavinayagam. A	Technical Officer	62,006
26	Ms. Anju Kavi	Technical Officer	60,241
27	Shri Krishna Kumar	Technical Officer	56,120
28	Shri Jinto Poul T.	Technical Officer	60,241
29	Shri Ashok Das	Assistant	60,108
30	Shri Saurabh Singh	Technical Assistant	60,108
31	Ms. Suman Chillar	Personal Assistant	60,108
32	Shri Abhilash Sharma	Personal Assistant	60,108
33	Shri Rakesh Narayan Patil	Account Assistant	60,108
34	Shri Subhash Roy	Technical Assistant	60,108
35	Shri D. Ramachandran	Technical Assistant	60,108
36	Shri Gurunath S. Sathe	Technical Assistant	60,108
37	Ms. Ruchi Bharti	Technical Assistant	55,980
38	Shri Shivkumar H. Palimkar	Technical Assistant	60,108
39	Shri Amarsinh U. Pardeshi	Technical Officer	58,510

40	Shri Mritunjay Kumar Bhardwaj	Technical Officer	58,510
41	Dr. Asmita V. Patil	Technical Officer	58,510
42	Ms. P. Kavusalia	Technical Officer	58,510
43	Ms. Tripti Tayal	Technical Officer	56,845
44	Ms. Shikha Bhardwaj	Technical Officer	56,845
45	Shri Lalit Kumar	Technical Officer	56,845
46	Ms. Shivani Sharma	Technical Officer	56,845
47	Shri Vinay Kumar Singh	Technical Officer	56,845
48	Shri Raj Kumar Yeddula	Technical Officer	56,845
49	Ms. Albi Abraham	Technical Officer	56,845
50	Ms. Sumi Barman	Technical Officer	56,845
51	Ms. Nazia Hussain	Technical Officer	56,845
52	Sh. Sudipta Hazra	Consultant	51,426
53	Sh. P.V. Mathew	Consultant	51,378
54	Sh. Om Prakash	Consultant	49,901
55	Shri Sachin Yadav	Assistant	53,481
56	Shri Ravi Shankar	Account Assistant	53,481
57	Sh. J.P. Sharma	Consultant	48,930
58	Ms. Indra Arora	Consultant	45,000
59	Ms. Tarini Choudhary	Consultant	40,000
60	Shri Siddhartha Dutta	MIS	36,098
61	Shri Jagdeep Kumar	DEO	34,267
62	Ms. Shivali Srivastava	DEO	34,267
63	Ms. Parul Goel	DEO	34,267
64	Ms Pooja Rawat	DEO	34,267
65	Shri Braj Kumar Singh	Care Taker	34,267
66	Shri Tarun Kumar	DEO	34,267
67	Shri Ashwani Kumar	DEO	34,267
68	Ms. Preeti Sharma	DEO	34,267
69	Ms. Geetanjali	DEO	34,267
70	Ms. Kalpana Negi	DEO	34,267
71	Shri Ashish Negi	DEO	31,950
72	Shri Sachin Parashar	DEO	34,267
73	Ms. Pushpa Singhal	DEO	34,267
74	Ms.Vaishali Mardi	DEO	34,267
75	Shri Pradeep Kumar	DEO	34,267
76	Shri Ashwani Kumar	DEO	34,267
77	Sh. Anshul Gupta	DEO	31,403
78	Ms. Renu Dixit	DEO	31,950
79	Ms. Anita	DEO	34,267
80	Ms. Hemlata	DEO	34,267
81	Shri Anil Sharma	DEO	34,267
82	Shri Mukesh Kumar Dixit	DEO	31,950
83	Ms. Tanuja Gowswami	DEO	34,267
84	Shri Jeherul Islam	DEO	34,267

85	Shri Suraj Gulab Wasnik	DEO	34,267
86	Shri Sarang T. Ghadge	DEO	34,267
87	Shri Dhananjay Thakur	DEO	34,267
88	Shri Siddhesh Morye	DEO	34,267
89	Shri Vaibhav Vinayak Patil	DEO	34,267
90	Shri Rahul Kalika Singh	DEO	34,267
91	Shri Anil Gulab Vashnik	DEO	34,267
92	Shri Sumedh Bhaskarrao Dere	DEO	34,267
93	Ms. Priyanka Shukla	Helpline Executive	33,301
94	Shri Jatin Kashyap	DEO	33,301
95	Shri Mukesh Kumar	DEO	33,301
96	Shri Mohit Gaur	Helpline Executive	33,301
97	Ms. Pragati Seth	DEO	34,267
98	Shri Narender Kumar Thakre	DEO	33,301
99	Shri Abhishek Kumar Shahi	DEO	33,301
100	Shri Ranjit Singh	DEO	33,301
101	Shri Pankaj Kr. Arora	Data Associate	34,267
102	Ms. Deepti Gupta	DEO	32,335
103	Shri Hareesh. R	DEO	32,335
104	Shri Keshav Kumar	DEO	32,335
105	Ms. Meenakshi	DEO	32,335
106	Shri Meherwan Singh Rawat	Driver	32,036
107	Shri Narain Singh Rawat	Driver	32,036
108	Shri Bhupender Kumar	Attendant	31,536
109	Shri Vikash Kumar	Attendant	31,536
110	Shri Gaurav Kumar	Attendant	31,536
111	Shri Rupesh Kumar	Attendant	31,536
112	Shri Rahul Sharma	Attendant	31,536
113	Shri Shiv Kumar Mourya	Attendant	31,536
114	Shri Amit Kumar	Attendant	31,536
115	Shri Darshan Singh	Attendant	31,536
116	Shri Arvind Kumar Sharma	Attendant	31,536
117	Shri Ajay Kumar	Attendant	31,536
118	Shri Ajay Kumar	Attendant	29,400
119	Shri Vinod Govind Kamble	Attendant	31,536
120	Shri Shashikant S. Mahatre	Attendant	31,536
121	Shri Shivkalyan B. Anrao	Attendant	31,536
122	Shri Sagar S. Pawar	Attendant	31,536
123	Shri Bapi Paul	Attendant	31,536
124	Shri Ratan Kumar Biswas	Attendant	31,536
125	Shri Bipul Chatterjee	Attendant	31,536
126	Shri E. Balamurugan	Attendant	31,536
127	Ms. Shalu Singhal	DEO	32,335
128	Shri Rajesh Prasad	Attendant	30,637
129	Shri Deepak Singh	Attendant	28,570

130	Shri Prem Singh	Attendant	30,637
131	Shri Ajay Kumar Kushwaha	Attendant	30,637
132	Shri Bijender Singh	Attendant	30,637
133	Sh. Nitin Yadav	Attendant	30,637
134	Shri Awadh Prasad	Attendant	30,637
135	Shri Manish Kumar	Attendant	30,637
136	Ms. E. Ambika	Attendant	30,637

Annexure E

S/N	Name	URL
1	FSSAI Integrated website main (Bilingual)	https://fssai.gov.in
2	Food Safety Compliance System (FoSCoS)	https://foscoss.fssai.gov.in/
3	Food Imports Clearance System (FICS)	https://fics.fssai.gov.in
4	Food Safety Training and Certification (FOSTAC)	https://fostac.fssai.gov.in
5	Food Fortification Resource Centre (FFRC)	https://ffrc.fssai.gov.in

6	Indian Food Laboratory Network (InfolNET)	https://infolnet.fssai.gov.in/
7	Food Product Identity Verification System (FPIVS)	https://fssai.gov.in/fpivs
8	Food Culture	https://fssai.gov.in/foodculture
9	IFS Quick Access	https://fssai.gov.in/IFSquickaccess
10	Hygiene Rating	https://fssai.gov.in/servesafe
11	Food Safety Knowledge Assimilation Network (FSKAN)	https://fssai.gov.in/fskan
12	FSSAI Internship Portal	https://fssai.gov.in/internship
13	FSSAI Recruitment Portal	https://fssai.gov.in/recruitment
14	FSSAI Trainers Portal	https://fssai.gov.in/trainers
15	FSSAI Scientific Panels Portal	https://fssai.gov.in/scientificpanels
16	Diet4Life	https://diet4life.fssai.gov.in
17	Detect Adulterations with Rapid Test: DART	https://fssai.gov.in/dart
18	Food Safety Compliance through Regular Inspection and Sampling System (FoSCoRIS)	https://foodregulatory.fssai.gov.in/foscris
19	Food Regulatory Portal	https://foodregulatory.fssai.gov.in/
20	Jaivik Bharat: Organic Integrity Database	https://jaivikbharat.fssai.gov.in/
21	Save Food Share Food Portal	https://sharefood.fssai.gov.in/
22	FSSAI e-Comments Portal	https://fssai.gov.in/comments
23	Eat Right Movement	https://fssai.gov.in/EatRightMovement
24	Repurpose Used Cooling Oil (RUCO)	https://fssai.gov.in/ruco/
25	Frequently Asked Question	https://fssai.gov.in/faqs

	Mentor (FAQS)	
26	FSSAI Eat Right India Initiative Website	https://eatrightindia.gov.in/ and several micro-portals for individual initiatives.
27	Network of Professionals in Food & Nutrition (NetProFaN)	https://fssai.gov.in/NetProFaN
28	State Food Safety Index (SFSI)	https://fssai.gov.in/sfsi
29	Food Import Clearance Training of Authorised Custom Officers	https://fssai.gov.in/fictac
30	Audit Management System	https://fssai.gov.in/AMS/
31	Food Safety Connect	https://foscos.fssai.gov.in/consumergrievance/
32	FSSAI Covid Portal	https://fssai.gov.in/fscovidportal/
33	Food Safety Connect	https://foscosfssai.gov.in/consumergrievance/
34	Food Safety Mitra	https://mitra.fssai.gov.in/
35.	ePAAS - electronic Product & Claim Approval Application System	https://epaas.fssai.gov.in

Details of Foreign tours of officials

S.No.	Name of Official deputed	Programme for which deputed abroad	Period of visit (excluding journey time)
1.	Ms. Jyotsana Singh, Consultant (Scientist-I)	Training program on Mycotoxins at Singapore during 08 th to 10 th January, 2019	08 th to 10 th January, 2019
2.	Dr. M. Kannan, Deputy Director	Knowledge Co-Creation Program on Strengthening Safety Management System of Agricultural Products (A) at Japan during 11 th February to 02 nd March, 2019	11 th February to 02 nd March, 2019
3.	Ms. Rita Teatota, Chairperson, FSSAI Ms. Arkalina Dwibedi, Technical Officer	Inaugural meeting launch event on Global Action Network on Nutrition labelling being organized with support of UN and WHO Joint at Paris, France during 06 th to 07 th February, 2019	06 th to 07 th February, 2019
19.	Sh. Pawan Kumar Agarwal, CEO, FSSAI Dr. Bhaskar Narayan, Advisor, FSSAI Ms. Manpreet Kour, Technical Officer	First WHO/FAO International Conference on Food Safety in Africa & its Governing Council Meeting at Addis Abada, Ethiopia on 11 th to 14 th February, 2019	11 th to 14 th February, 2019

20.	Sh. Ashish V Gawai, Deputy Director	First WHO/FAO International Conference on Food Safety and GFSP meeting/event at Addis Ababa, Ethiopia during 11 th to 14 th February, 2019	11 th to 14 th February, 2019
21.	Dr. Suresh Chandra Khurana, Consultant (Standards) Ms. Aiman Zaidi, Technical Officer	26 th Session of the Codex Committee on Fats and Oils (CCFO) and Physical working Group meeting on Draft Revision to the Standard for Olive and Olive Pomace Oils during 23 rd to 01 st March, 2019 at Kuala Lumpur, Malaysia	23 rd to 01 st March, 2019
22.	Sh. P. Karthikeyan, Deputy Director Ms. Sakshee Pipliyal, Technical Officer	FSSAI to provide practical training on establishment and functioning of National Codex Committee during 25 th to 28 th February, 2019 in Sri Lanka	25 th to 28 th February, 2019
23.	Sh. Kumar Anil, Advisor (Standards)	The Second Annual Meeting on Resolve to Save Lives Cardiovascular Health Partner & a site visit to the New York City Health Department at new York, USA during 04 th to 06 th March, 2019	04 th to 06 th March, 2019
24.	Sh. Sunil Bakshi, Advisor	31 st Session of Codex Committee on General Principles (CCGP), CCASIA informal Meeting and Workshop for Chairs of Codex Committees and Regional	10 th to 17 th March, 2019

		Coordinator at Bordeaux, France	
25.	Ms. Rita Teaotia, Chairperson, FSSAI	31 st Session of Codex Committee on General Principles (CCGP), CCASIA and CCASIA informal Meeting and Workshop for Chairs of at Bordeaux, France	10 th to 15 th March, 2019
26.	Sh. Anil Mehta, Joint Director, NR Dr. Firdaus Jahan, Technical Officer	51 st Session of the Codex Committee on Food Additives (CCFA) and Two Meeting of the Physical Working Group on the General Standard for Food Additives and Endorsement/ Alignment of the food additive provisions	22 nd to 29 th March, 2019
27.	Sh. Sunil Bakshi, Consultant (Head) (Codex & Regulation)	Participation in Drafting Group meeting o proposed Draft Revision of the General Principles of Food Hygiene (CAC/ RCP 1-1969) and its HACCP Annex at Paris, France	08 th to 10 th April, 2019
28.	Ms. Suneeti Toteja, Director	WHO/FAO International Forum on Food Safety and Trade at Geneva, Switzerland	23 rd to 24 th April, 2019
29.	Sh. Rajendrarao Jagtap, Technical Officer, WR,	International Visitor Leadership Program (IVLP) of the US Government at USA	29 th April to 17 th May, 2019

	Mumbai		
30.	Dr. Anil Chandra Mishra, Joint Director Ms. Sakshee Pipliyal, Technical Officer	45 th Session of the Codex Committee on Food Labelling (CCFL) & Physical Working Group on Proposed Draft Guidance on labelling of non-retail containers of foods	11 th to 17 th May, 2019
31.	Dr. Bhaskar Narayan, Advisor (QA) Ms. Kanika Aggarwal, Technical Officer	40 th Session of the Codex Committee on Methods of Analysis and Sampling (CCMAS) & Physical Working Group on review of CXS234: preamble and structure, and on endorsement of Methods of analysis and sampling in Budapest, Hungary	26 th to 31 st May, 2019
32.	Sh. P. Karthikeyan, Deputy Director Ms. Navneet Kaur, Technical Officer	13 th Session of the Codex Committee on Contaminants in Foods (CCCF) and Physical Working Group on risk analysis of contaminants with no regulatory level or risk management framework in Yogyakarta, Indonesia	28 th April to 03 rd May, 2019
33.	Dr. Gyan Prakash Sharma, Director, NFL, Ghaziabad	2 nd Meeting of Joint Working Group on Food Processing at Denmark during 19 th to 21 st June, 2019	19 th to 21 st June, 2019

34.	Ms. Rita Teatota, Chairperson, FSSAI Sh. Balamgiri, Consultant (Assistant Director Tech)	EAT Stockholm Food Forum & a high-level political roundtable discussion at Stockholm, Sweden subject to issuance of political clearance by MEA.	11 th to 13 th June, 2019
35.	Ms. Inoshi Sharma, Director	Roundtable event on High Impact and Underrepresented Nutrition Sensitive Food Systems in South Asia at Bangkok, Thailand	17 th to 18 th June, 2019
36.	Sh. Puneet Gupta, Technical Officer Mohd. Amir Paray, Technical Officer	51 st Session of the Codex Committee of Pesticide Residues (CCPR) and CCASIA informal meeting at Macau, China (during 07 th to 13 th April, 2019
37.	Sh. Sunil Bakshi, Head Codex & Regulation	Physical Meeting of the Strategic Planning Sub-Committee of the Executive Committee, 77 th Session of the Executive Committee of the Codex Alimentarius Commission (CCEXEC) and 42 nd Session of the Codex Alimentarius Commission (CAC 42) at Geneva, Switzerland	30 th June to 12 th July, 2019
38.	Ms. Rita Teatota, Chairperson Sh. Perumal Karthikeyan, Deputy Director	42 nd Session of the Codex Alimentarius Commission (CAC 42) and CCASIA informal meeting at Geneva, Switzerland during 7 th to 12 th July, 2019	7 th to 12 th July, 2019

		(excluding journey time). In addition to the above tour Ms. Rita Teatota, Chairperson, FSSAI will be on personnel tour to Helsinki, Finland from 13 th & 14 th July, 2019 (excluding journey time).	
39.	Sh. Pawan Kumar Agarwal, CEO, FSSAI	Participate as speaker in the "Future Summit 2019 on Framework of Food Safety" at Singapore	26.07.2019
40.	Dr. Vijay Pal Singh, Deputy Director	8 th German Federal Institute for Risk Assessment (BFR) - "Summer Academy on Risk Assessment and Risk Communication in Food Safety" a Berlin, Germany	12 th -23 rd August, 2019
41.	Sh. Rajeev Kumar Jain, Executive Director	Participation in the meeting with food safety authorities in Nepal and sign proposed MoU between FSSAI and DFTQC in Kathmandu, Nepal on 21.08.2019 (excluding journey time).	21.08.2019
42.	Dr. Amit Sharma, Director	The World Food Summit 2019 as speaker in the theme of "Improved Resource Efficiency" at Copenhagen, Demark	29 th to 30 th August, 2019
43.	Ms. Varsha Gupta, Scientist IV (3)	Inaugural Asia Reformulation Conference at Singapore on 19 th	19 th September, 2019

		September, 2019	
44.	Ms. Kriti Chugh, Assistant Director	01 st South East Asia Regional Group Meeting of International Epidemiological Association and the 14 th Annual Academic Session of College of Community Physicians at Colombo, Sri Lanka	19 th to 21 st September, 2019
45.	Ms. Aiman, Technical Officer	39 th Palm Oil Familiarization Programme at Kuala Lumpur, Malaysia	22 nd to 28 th September, 2019
46.	Ms. Pushpinder Jeet kaur Assistant Director (Tech.) Sh. Suresh Chander Khurana, Consultant	21 st Session of the Codex Committee on Fresh Fruits and Vegetables (CCFFV) and CCASIA informal meeting at Monterrey, Nuevo Leon, Mexico	06 th October to 11 th October, 2019
47.	Dr. Sanu Jacob, Director	51 st Session of the Codex Committee on Food Hygiene (CCFH) and CCASIA informal meeting at Cleveland Ohio, United States of America	02 nd to 08 th November, 2019
48.	Sh. Ganesh V. Bhat, Technical Officer	41 st Session of the Codex Committee on Nutrition and Foods for Special Dietary Uses and Physical Working Group Meeting on Mechanism/ framework for considering the Technological Justification of Food Additives at	23 rd to 29 th November, 2019

		Dusseldorf, Germany	
49.	Sh. Vikas Talwar, Deputy Director	The meeting on “Frameworks for Action on Food Safety in WHO South East Asia Region” in Kathmandu, Nepal	25 th to 27 th November, 2019
50.	Dr. Shobhit Jain, Executive Director	The meeting on “Frameworks for Action on Food Safety in WHO South East Asia Region” during 25 th to 27 th November, 2019 in Kathmandu, Nepal	25 th to 27 th November, 2019
51.	Sh. Shailender Kumar, Assistant Director (Tech.)	Training Course on Food Safety Risk Analysis during 16 th to 19 th December, 2019 in Bangkok, Thailand	16 th to 19 th December, 2019
52.	Dr. Rubeena Shaheen, Director	7 th Session of the AD HOC Codex Intergovernmental Task Force on Antimicrobial Resistance (TFAMR) and Physical Working Group (PWG) at Pyeongchang, Republic of Korea	7 th December to 13 th December, 2019
53.	Dr. Amit Sharma, Director	1 st Meeting of India-Bangladesh Joint Agricultural working Group (JAWG) at Dhaka, Bangladesh	07 th to 08 th December, 2019
54.	Sh. Sunil Bakshi, Consultant, Head	78 th Session of the Executive Committee of the Codex Alimentarius Commission (CCEXEC 78) at Geneva, Switzerland	09 th to 14 th February, 2020
55.	Col. Pramod Sahaji Dahitule, Director	Participation in the 5 th edition of the Government -to-Government (GtoG)	25 th February to 02 nd March, 2020

	Ms. Akanksha Dua, Assistant Director	and Government -to Business (GtoB) meeting and to attend the 2020 Global Food Safety Initiative at Seattle, USA	
56.	Dr. Amit Sharma, Director	Conference on TBT Committee Meeting to discuss specific trade concerns (SYCs) & bilateral issues at Geneva, Switzerland	24 th to 27 th February, 2020
57.	Ms Veenu Taneja, Assistant Director (Tech)	Training Course on Food Safety Risk Analysis would help in understanding the methods of Food Information and Legislation, Nutrition and Health Claims, Food Fortification etc in Europe. At Latvia.	24 th to 28 th February, 2020
58.	Mr P.Karthikeyan, Deputy Director	Codex committee on General Principles at France.	23rd to 29th March, 2020
59.	Dr. N. Bhaskar, Advisor Mr P.Karthikeyan, Deputy Director	Codex Trust Fund(CTF) project at Nepal.	19th to 23rd December, 2021
60.	Mr P.Karthikeyan, Deputy Director Ms Sakshee Pipliyal, Assistant Director (Tech)	CODEX activities in NEPAL	22nd to 29th August, 2021
61.	Mr. Vishwas Sharma, Deputy Manager Mrs Inoshi	Eat Right India movement and convergence with an international audience at Italy.	11th to 15th April, 2022

	Sharma, Executive Director		
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